

1546

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 425 OF 2023

IN THE MATTER OF:-

Deepika khari

Applicant

Versus

State of U.P. & Ors.

Respondent(s)

Para wise remarks/ Reply on behalf of Respondent No. 6

(Director General, Forest Survey of India)

I Anoop Singh, S/o late Shri. M. N. Bhatnagar, aged about 60 years, presently working as Director General, Forest Survey of India, Headquarters, Dehradun do hereby solemnly affirm on oath and state as follows:

1. That I, Anoop Singh. S/o late Shri. M. N. Bhatnagar holding the post of Director General, Forest Survey of India Headquarters, Dehradun and I have made myself acquainted with the facts and circumstances of this case and I am authorized and empowered to make and swear this Affidavit and submit the report for and on behalf of Respondent No. 6 (Forest Survey of India) and I am competent to do so.
2. I, the deponent named above do hereby verify and say that the contents of the above affidavit are true and correct to my knowledge and are based on official records and nothing material is concealed therein.
3. It is respectfully requested that in view of the foregoing submission this Hon'ble Tribunal may be pleased to accept the response from FSI or pass further Orders as it may deem fit in the interest of justice and proper in the given circumstances of this case which is as follow:

The order dated 21.10.2024 passed by the Hon'ble Tribunal was received by Forest Survey of India on 24.10.2024 (ANNEXURE-1). The same order was also received from MoEF&CC, New Delhi on 24.10.2024. In the said order

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अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
महानिदेशक / Director General
भारतीय वन सर्वेक्षण / Forest Survey of India
कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun



Forest Survey of India, Dehradun was made respondent no 6 and it was directed by the Hon'ble tribunal to the respondents to '**file their response as also a reply to the report submitted by amicus curie within three weeks**'.

In compliance with the above order, the Forest Survey of India formally sought detailed factual report concerning the subject matter from the Principal Chief Conservator of Forests (HoFF), Uttarakhand Forest Department dated 11.11.2024 (ANNEXURE-2). The Uttarakhand Forest Department (UKFD) in turn furnished their factual report to FSI on 24.12.2024 (ANNEXURE-3).

The factual report received from UKFD stated that the burning of dry leaves in the Badkot Forest Range, on the Rishikesh-Dehradun Road, was part of a controlled burning exercise carried out under the supervision of an official of the State Forest Department. FSI sent the report received from UKFD to the MoEF&CC on 02.01.2025 (ANNEXURE-4). The MoEF&CC submitted the same in their reply filed on 06.01.2025 before the Hon'ble Tribunal in paragraph 12 of the reply statement, which is reproduced herewith for the record:

"That the Answering respondent MoEF&CC had also requested the Forest Survey of India (FSI), Dehradun to provide comments on the matter and FSI has also opined that the burning of dry leaves in the Badkot Forest Range on Rishikesh-Dehradun Road was a part of control burning being carried out under the supervision of an official of the State Forest Department. A copy of the FSI letter dated 03.01.2025 is annexed herewith as ANNEXURE-4".

Hence, it is humbly submitted that FSI had immediately started working after receipt of the directions of the Hon'ble NGT and there was no delay or negligence in taking action.

It is also very humbly submitted that, FSI also submitted the reply to the Registrar, NGT vide letter No.22-516/2025-FGD-1069 dated 28.02.2025 through e-mail (ANNEXURE-5). In response, FSI received an email from the Consultant (Judicial), Hon'ble NGT dated 01.03.2025, informing that the reply along with relevant documents was required to be submitted through the e-filing portal (ANNEXURE-6). However, upon accessing the e-filing portal via the applicant corner, the option for e-filing for Forest Survey of India as a

government organization was not available and also a provision to e-file in other category was not available. Similar problem was faced in another case of NGT (Central Bench), Bhopal. Hence, this issue was immediately communicated to the Hon'ble NGT by email dated 03.06.2025 by attaching the screenshots of Hon'ble NGT portal (ANNEXURE-7) and subsequently several reminders for giving access of the portal to FSI has been sent to Hon'ble NGT (copy of all communication enclosed as (ANNEXURE- 8 to 17)). The Registrar NGT was requested to either add us (through Back-end of database) as a Government Department with login credentials **OR** provide an option for self-registration. Phone calls were also made to the e-filing support of NGT explaining our problem and requesting resolution.

The Tabular statement showing the details of communications sent to the Hon'ble NGT is given below:

| S. No. | DATE | TIME | FROM | TO | Content of e-mail |
|--------|-----------|----------|--|---|--|
| 1 | 3/6/2025 | 2:17 PM | DG FSI | Registrar NGT, CZB, Bhopal email: ngtczbbho-mp@gov.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No. 227 of 2024 (Annexure-7). |
| 2 | 6/6/2025 | 11:09 AM | DG FSI | Registrar NGT, CZB, Bhopal email: ngtczbbho-mp@gov.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No. 227 of 2024 (Annexure-8). |
| 3 | 23/6/2025 | 11:45 AM | DD (FGD) email: sunil.chandra@f si.nic.in | NGT, (PB), New Delhi Registrar General email: rg.ngt@nic.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 425/2023 (Annexure-9). |
| 4 | 26/6/2025 | 4:40 PM | DD (FGD) email: sunil.chandra@f si.nic.in | NGT, (PB), New Delhi BPL Filing email: filing.bpl- ngt@gov.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 425/2023 (Annexure-10). |
| 5 | 10/7/2025 | 2:48 PM | DD (FGD) email: sunil.chandra@f si.nic.in | e-filing Section of NGT, New Delhi | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 425/2023 (Annexure-11). |


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 कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

| | | | | | |
|----|-----------|----------|--|--|---|
| 6 | 23/7/2025 | 4:32 PM | DD (FGD) email: sunil.chandra@f si.nic.in | Vinod Meena, e- filing Section of NGT, New Delhi email: efilng- ngt@nic.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 425/2023 (Annexure-12). |
| 7 | 5/8/2025 | 4:29 PM | DD (FGD) email: sunil.chandra@f si.nic.in | Consultant Judicial- NGT(P.B.) email: judicial- ngt@gov.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 425/2023 (Annexure-13). |
| 8 | 6/8/2025 | 3:57 PM | JD(FGD),FSI | Registrar General email: rg.ngt@nic.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 425/2023 (Annexure-14). |
| 9 | 11/8/2025 | 4:26 PM | NAGARAJA S V, AD, FSI | Consultant Judicial- NGT(P.B.) email: judicial- ngt@gov.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 227/2024 (Annexure-15). |
| 10 | 12/8/2025 | 3:02 PM | DG FSI | Copy to Consultant Judicial-NGT(P.B.) email: judicial- ngt@gov.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 314/2025 (Annexure-16). |
| 11 | 25/8/2025 | 10:55 AM | DG FSI | Copy to Consultant Judicial-NGT(P.B.) email: judicial- ngt@gov.in | Difficulty in E-filing for Forest Survey of India (FSI) in OA No 133/2025/EZ (Annexure-17). |

However, in spite of repeated requests, the e-filing provision was not provided in the Hon'ble NGT portal to FSI. Hence, FSI could not file the response through e-filing. Since FSI was trying to resolve this issue, it was frequently checking the NGT portal for availability of any new provision for e-filing and recently it discovered that 'other' category option was made available to e-file responses by other government agencies which was not available earlier and FSI registered itself on the portal and has filed the response.

Subsequently, it is also respectfully submitted that FSI could not file the reply through a legal counsel as FSI does not currently have any legal counsel. FSI is a subordinate office of MoEF&CC, and MoEF&CC already has a large legal team. Thus, FSI has requested the MoEF&CC, vide letter No. IT/25/10-258 dated 10.06.2025 (ANNEXURE-18) and D.O. No. IT/25/10-326 dated


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 कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

19.08.2025 (ANNEXURE-19), to provide a legal counsel for e-filing in NGT portal, but the response is still awaited.

Hence, it is most humbly submitted again that FSI has utmost regards and respect for the National Green Tribunal and has always supported NGT in its effort for creating a clean and green environment. As evident from the above submission, in this case also FSI has made its efforts for filing the reply through e-mail and NGT portal but failed due to the above mentioned reasons.

In the light of the above background, the para wise response is as follows:

In reply to the averments in the para 1, it is submitted that FSI was impleaded as respondent no. 6 on 21.10.2024. In this regard, it is additionally submitted that the Hon'ble Supreme Court of India in its order dated 09.05.2024 in W.P. (Civil) No. 4677/1985 in the M.C. Mehta Vs Union of India and Others has constituted a Committee regarding uniform definition of Aravalli hills and Ranges and Director General, FSI has been made a member of this Committee. On 10.09.2025 forenoon, DG FSI was attending the Fifth meeting of this Committee at the Ministry of Environment, Forest and Climate Change (MoEF&CC), New Delhi.

It is respectfully submitted that, there was no prior intimation to the Director General, FSI, Dehradun regarding the said hearing on 10.09.2025, otherwise DG, FSI would have definitely personally attended the hearing. However, as soon as the message and the VC link were received from the Hon'ble National Green Tribunal, Dr. Sunil Chandra, Deputy Director, FSI immediately joined the proceedings through video conferencing as on the same date (10.09.2025).

It is further submitted that an affidavit dated 16.10.2025 has been filed by FSI (respondent no. 6) through e-filing portal of Hon'ble NGT (ANNEXURE-20). The portal acknowledgement of the same is annexed (ANNEXURE-21).

In reply to the averments in the para 2, it is very humbly and respectfully submitted that the Director General, Forest Survey of India, has the highest respect and regard for the Hon'ble National Green Tribunal and any direction issued by the Hon'ble NGT. Further, it is submitted that the Director General gives the highest priority to all the NGT cases and ensures personal attendance


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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

at all National Green Tribunal hearings, either physically or through video conferencing, and has never missed any hearing in the past. It is also to bring to the kind notice of Hon'ble Tribunal that FSI has been continuously assisting Hon'ble Supreme Court, High Courts and NGTs in various cases both as an expert organization and also as respondent FSI. Some of the completed cases by FSI are Illegal Felling of Trees in Pakhrau Tiger Safari, Corbett Tiger Reserve, Uttarakhand, Writ Petition no. 4677/1985 in the M.C Mehta vs Union of India and others (CEC Aravalli), WP (civil) 109/2008(Wildlife First and Ors Vs MoEF&CC and Ors (FRA, ACT 2006), illegal trees felling by Delhi Development Authority (DDA) in the Delhi Ridge. A list of cases in which FSI is appearing as a respondent or as an expert member is submitted (ANNEXURE-22). All such cases were completed very diligently by FSI well within time.

It is respectfully submitted that, there was no prior intimation to the Director General, FSI, Dehradun regarding the said hearing. Consequently, the Director General, FSI could not attend the hearing. However, as soon as the message and the VC link were received from the Hon'ble National Green Tribunal, Dr. Sunil Chandra, Deputy Director, FSI immediately joined the proceedings through video conferencing.

In view of the above explanation, it is very humbly and respectfully submitted that the Director General, Forest Survey of India, has the highest respect and regard to the Hon'ble National Green Tribunal and any direction issued by the Hon'ble NGT and never intended for any inconvenience whatsoever to the Hon'ble NGT. Hence, in view of the foregoing submissions, this Hon'ble Tribunal is requested to kindly exempt FSI from the cost levied in the order passed on dated 10.09.2025.

In reply to the averments in the para 3, it is submitted that the directions of the Hon'ble NGT are noted. It is further submitted that an affidavit dated 16.10.2025 has been filed by FSI (respondent no. 6) through e-filing portal of Hon'ble NGT (ANNEXURE-20).



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ANOOP SINGH, IFS
महानिदेशक / Director General
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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

In reply to the averments in the para 4, it is respectfully submitted that in view of the submissions in para 2 supra, this Hon'ble Tribunal is requested to kindly exempt FSI from the cost levied in the order passed on dated 10.09.2025.

In reply to the averments in the para 5 & 6, it is submitted that this does not pertain to FSI, Hence no remarks are submitted.

In reply to the averments in the para no. 7, it is submitted that the directions of the Hon'ble Tribunal are noted.

In reply to the averments in the para no. 8, it is respectfully submitted that an affidavit dated 16.10.2025 has been filed by FSI (respondent no. 6) through e-filing portal of Hon'ble NGT (ANNEXURE-20).

In reply to the averments in the para 9, it is submitted that the directions of the Hon'ble Tribunal are noted.

In reply to the averments in the para 10, it is respectfully submitted that there was no prior intimation to the Director General, FSI, Dehradun regarding the said hearing. However, as soon as the message and the VC link were received from the Hon'ble National Green Tribunal on the same date i.e. 10.09.2025 **while the hearing was going on,** Dr. Sunil Chandra, Deputy Director, FSI immediately joined the proceedings through video conferencing. However, his video/audio connection was muted several times by the network administrator of NGT. Thereafter, Dr. Sunil Chandra, Deputy Director raised his hand (gesture) as well as sent a message on the Message Board seeking permission to speak. Subsequently, the Hon'ble National Green Tribunal granted him permission to present his submissions. This sequence of interruptions led to certain miscommunications and was not deliberate. It is therefore humbly requested that this aspect may kindly be taken into consideration. In view of the foregoing submissions, this Hon'ble Tribunal is requested to kindly exempt FSI from the cost levied in the order passed on dated 10.09.2025. It is further respectfully submitted that an affidavit dated 16.10.2025 has been filed by FSI (respondent no. 6) through e-filing portal of Hon'ble NGT (ANNEXURE-20).

In reply to the averments in the para 11, it is submitted that the directions of the Hon'ble Tribunal are noted and shall be followed..


अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

Prayer

In view of the facts and circumstances explained supra, it is humbly submitted that the absence of Director General, FSI during the hearing and late joining of the hearing by Dr. Sunil Chandra on 10.09.2025 was purely unintentional. In future, due and extra care will be exercised in attending hearing of cases before Hon'ble NGT on the due dates. In view of the foregoing submissions, it is humbly prayed to the Hon'ble Tribunal to kindly exempt FSI from the cost levied in the order passed on dated 10.09.2025.

Date: 16.10.2025

Place: DEHRADUN

Identified by: *Shivani*
SHIVANI DOGRA

शिवानी डोगरा / Shivani Dogra
संयुक्त निदेशक (एफजीएसओ) / Joint Director (F.G.D)
भारतीय वन सर्वेक्षण / Forest Survey of India

DEPONENT

A

अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
महानिदेशक / Director General
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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

VERIFICATION

I, the deponent named above do hereby verify and say that the contents of the above affidavit are true and correct to my knowledge and area based on official records and nothing material is concealed therein.

Verified at Dehradun on this 16 Day of Oct 2025

A

DEPONENT

अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
महानिदेशक / Director General
भारतीय वन सर्वेक्षण / Forest Survey of India
कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

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List of Annexures (OA No. 425 OF 2023)

| Annexure No. | Particulars | Page No. |
|------------------|--|----------|
| Annexure-1 | Copy of the order dated 21.10.2024 passed by the Hon'ble Tribunal received by FSI on 24.10.2024 | 1-7 |
| Annexure-2 | Copy of letter addressed by FSI to Principal Chief Conservator of Forests & Head of Forest Force (HoFF), Forest Department, Uttarakhand dated 11.11.2024 | 8-11 |
| Annexure-3 | Copy of letter of the Additional Principal Chief Conservator of Forests (Environment) to FSI, dated 24.12.2024 | 12-20 |
| Annexure-4 | Copy of report received from APCCF, UKFD submitted to MoEF&CC from FSI on 02.01.2025 | 21 |
| Annexure-5 | Copy of the reply of FSI to the Registrar, Hon'ble NGT vide letter No.22-516/2025-FGD-1069 dated 28.02.2025 | 22-23 |
| Annexure-6 | Copy of email received from the Consultant (Judicial), Hon'ble NGT dated 01.03.2025 | 24-25 |
| Annexure-7 | Copy of the first correspondence to the Hon'ble NGT dated 03.06.2025 regarding difficulties in e-Filing and access to the Hon'ble NGT Portal to FSI | 26-27 |
| Annexure-8 to 17 | Copy of all subsequent correspondence sent to the Hon'ble NGT & several reminders regarding difficulties in e-Filing and access to the Hon'ble NGT Portal to FSI | 28-54 |
| Annexure-18 | Copy of letter of FSI addressed to MoEF&CC to depute legal counsel vide letter No. IT/25/10-258 dated 10.06.2025 | 55 |
| Annexure-19 | Copy of the DO letter of DG FSI addressed to MoEF&CC to depute the legal counsel vide D.O. No. IT/25/10-326 dated 19.08.2025 | 56-58 |
| Annexure-20 | Copy of affidavit submitted by FSI dated 16.10.2025 in OA No. 425 OF 2023 | 59-63 |



अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun



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|-------------|---|-------|
| Annexure-21 | Copy of NGT Portal e-filing (by FSI) acknowledged dated 16.10.2025 in OA No. 425 OF 2023 | 64 |
| Annexure-22 | Copy of the list of court cases in which FSI is appearing either as respondent or as an Expert Member | 65-66 |

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अनूप सिंह, भा.व.से.
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महानिदेशक / Director General
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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

NOTICE in Original Application No. 425/2023

From : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Thu, Oct 24, 2024 02:50 PM

Subject : NOTICE in Original Application No. 425/2023

3 attachments

To : Ms Leena Nandan <secy-moef@nic.in>, DG FSI
<dgfsi@fsi.nic.in>, Joint Director (TFI) FSI Dehradun
<jdtfi@fsi.nic.in>

JD (FGD)

Cc : DG FSI <dgfsi@fsi.nic.in>

A

Respected Sir/Madam,

I am directed to send the Notice, Petition along with Order dated: 21/10/2024 in Original Application No. 425/2023 Deepika Khari Applicant Versus State of Uttarakhand & Ors. Respondent(s). for your kind perusal & necessary action.

It is also intimated have that, henceforth no pleadings/ report/ documents etc in pending case will be accepted except through E-filing module of NGT.

Pleadings/ report/ documents, etc. filed through E-mail will not be taken on record, unless otherwise directed.

भवदीय / Regards

परामर्शदाता (न्यायिक) / Consultant (Judicial)

राष्ट्रीय हरित अधिकरण / National Green Tribunal

प्रधान न्यायपीठ / Principal Bench

नई दिल्ली / New Delhi - 110001

DD (FCM-II)

NR

28/10/24
AD/SATSmti Nagra,
Anita, STASmt
28/10/24Smt Anita Bhunwal
STA

OA 425-23 notice.pdf

84 KB

Deepika Khari.pdf

101 KB

OA NO 425 of 2023 (1)-pages-deleted.pdf

4 MB

BY SPEED POST A.D./EMAIL

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 425/2023

Deepika Khari Vs State of Uttarakhand & Ors.

To

1. Ministry of Environment, Forest and Climate Change
Through The Secretary,
Indira Paryavaran Bhawan Jorbagh Road, New Delhi – 110 003
Email: secy-moef@nic.in (Respondent No.1)
2. Forest Survey of India, Dehradun
Kaulagarh Road, P.O. IPE Dehradun - 248195. Uttarakhand
Email: dgfsi@fsi.nic.in/jdtfi@fsi.nic.in (Respondent No.6)

NOTICE

Whereas the above titled Application was listed before the Hon'ble Tribunal on 21.10.2024 (copy of order & petition is enclosed), when the Tribunal inter-alia passed the following order (reproduced relevant extracts only):-

"3. From record, we find that there is no formal impleadment of parties, though it is necessary for proper adjudication of the matter. We accordingly implead following as respondents: 1. Ministry of Environment, Forest and Climate Change, through Secretary, H6P9+377, Jor Bagh Rd, Lodi Colony, New Delhi, Delhi 110003; 2. State of Uttarakhand, through Principal Secretary, Ministry of Environment, Forest and Climate Change, 85, Rajpur Road, Dehradun, Uttarakhand; 3. Principal Chief Conservator of Forest (HoFF), Dehradun, 87, Rajpur Road, Dehradun-248 001, Uttarakhand; 4. Chief Wildlife Warden, Dehradun, Uttarakhand, 85, Rajpur Road, Dehradun, Uttarakhand; 5. Divisional Forest Officer, Dehradun, 85, Rajpur Road, Dehradun, Uttarakhand; 6. Forest Survey of India, Dehradun, Kaulagarh Road, P.O. IPE Dehradun - 248195. Uttarakhand

4. Mr. Deepak Bora, Advocate accepted notice and appearing on behalf of Respondents 2 to 5.

5. Issue notice to remaining respondents.

6. Respondents may file their response as also reply to the report submitted by Amicus Curiae within three weeks.

7. Office will file amended memo of parties.

8. List on 22.11.2024."

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2. Now, take further notice that the above matter will be listed for further consideration before the Hon'ble Tribunal on 22.11.2024, at Faridkot House, Copernicus Marg, New Delhi-110001 through physical hearing (with hybrid option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, and file reply/response, as per directions of the Hon'ble Tribunal vide Order dated 21.10.2024.

3. Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

4. Given under my hand and the seal of this Hon'ble Tribunal, on this 24th October, 2024.

Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)

24/10/2024
Consultant (Judicial), NGT



**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 425/2023

Deepika Khari

Applicant

Versus

State of Uttarakhand & Ors.

Respondent(s)

Date of hearing: 21.10.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None

Amicus Curiae: Mr. Gaurav Kumar Bansal, Advocate

Respondents: Mr. Deepak Bora and Mr. Sai Darshan Patrea, Advocates for State

ORDER

1. This Original Application was registered on a letter petition sent by Deepika Khari complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road.

2. By order dated 18.04.2024, Shri Gaurav Bansal, Advocate was appointed as Amicus Curies to assist Tribunal and he has submitted a detailed report.

3. From record, we find that there is no formal impleadment of parties, though it is necessary for proper adjudication of the matter. We accordingly implead following as respondents:

1. Ministry of Environment, Forest and Climate Change, through Secretary, H6P9+377, Jor Bagh Rd, Lodi Colony, New Delhi, Delhi 110003;

2. State of Uttarakhand, through Principal Secretary, Ministry of Environment, Forest and Climate Change, 85, Rajpur Road, Dehradun, Uttarakhand;
 3. Principal Chief Conservator of Forest (HoFF), Dehradun, 87, Rajpur Road, Dehradun-248 001, Uttarakhand;
 4. Chief Wildlife Warden, Dehradun, Uttarakhand, 85, Rajpur Road, Dehradun, Uttarakhand;
 5. Divisional Forest Officer, Dehradun, 85, Rajpur Road, Dehradun, Uttarakhand;
 6. Forest Survey of India, Dehradun, Kaulagarh Road, P.O. IPE Dehradun - 248195. Uttarakhand
-
4. Mr. Deepak Bora, Advocate accepted notice and appearing on behalf of Respondents 2 to 5.
 5. Issue notice to remaining respondents.
 6. Respondents may file their response as also reply to the report submitted by Amicus Curiae within three weeks.
 7. Office will file amended memo of parties.
 8. List on 22.11.2024.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

October 21, 2024
Original Application No. 425/2023
SN



TAOVEDA DIMENSIONS
A Non Government Organisation

1560

GO GREEN LIVE GREEN | SAVE YOURSELF

121, FF, Aggarwal City Plaza,
Mangalam Place, Sec-3 Rohini,
New Delhi, 110085
Email : info@taoveda.org
website: www.taoveda.org
Phone : +91-9315-662-021

706/LP/2023
28/3/23



सेवा में,
National Green Tribunal
Faridkot House, Copernicus Marg
New Delhi - 110001.

दिनांक - 12-03-'23

विषय : अराखण्ड त्रुषिकेश-देहरादून रोड पर 'बाड़कोट' रेंज में वनाधिकारियों द्वारा वन क्षेत्र में लगाई जा रही हैं सूखे पत्तों में 'आग'।

माननीय महोदय/महोदया

मैं प्राची, दीपिका खारी Taoveda Ndo की active volunteer हूँ। मेरे द्वारा सफर किए जाने के दौरान त्रुषिकेश-देहरादून रोड (चन्द्रभागमती के साथ) बाड़कोट रेंज में वन-क्षेत्र में लग रही आग की रिपोर्ट '112' helpline पर की गई जिसकी संख्या नं - 1168120 है। इस रिपोर्ट की सुनवाई वहां की स्थानीय पुलिस ने नहीं की। मेरे द्वारा वनाधिकारियों को रोकने का अनुरोध भी यह कह कर टाला गया कि यह आग जरूरी है लगाना,

All funds generated are used for Environmental & Social Welfare

L.R.G.
12/03/2023
L.P.



इसे 'Control Burning' कहते हैं।

मैं प्राचीं आपका ध्यान इस समस्या की ओर आकर्षित करना चाहती हूँ कि हर आम आदमी को यही कहकर बहलाया/misguide किया जाता है और इसकी कोई रिपोर्ट दर्ज नहीं होती। उत्तराखण्ड में वन अधिकारियों के द्वारा ही सूखे पत्तों में आग लगाई जाती है। इस आग से न केवल सूखे पत्ते जलते हैं अपितु वृक्षों को भी क्षति पहुँचती है वरन् मिट्टी का भी दहन होता है।

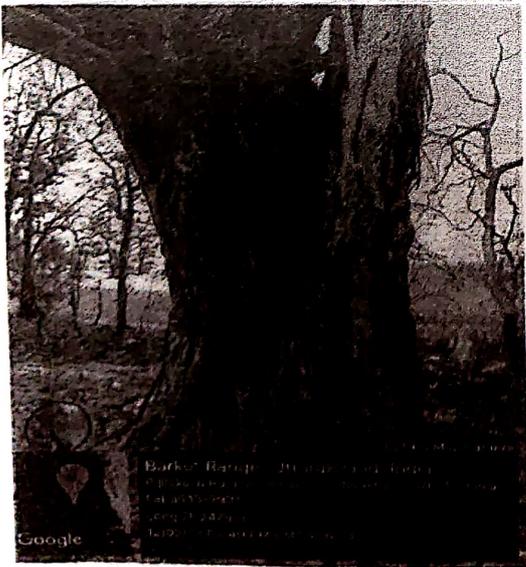
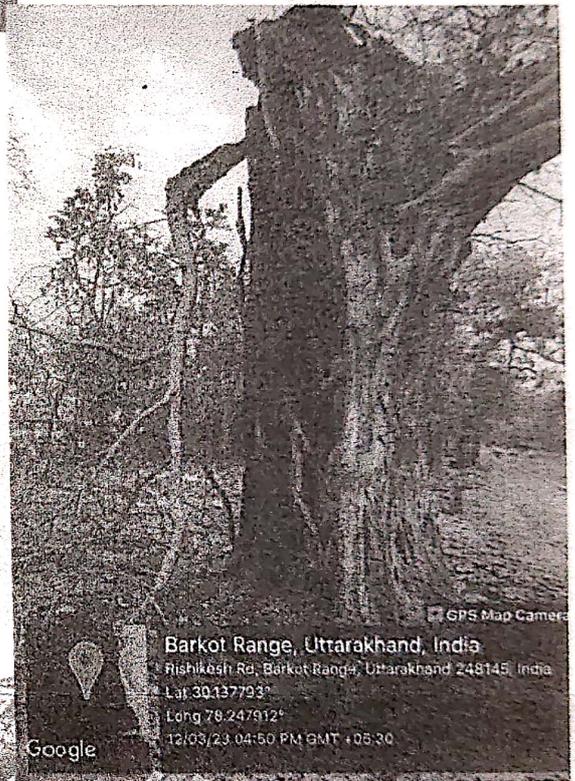
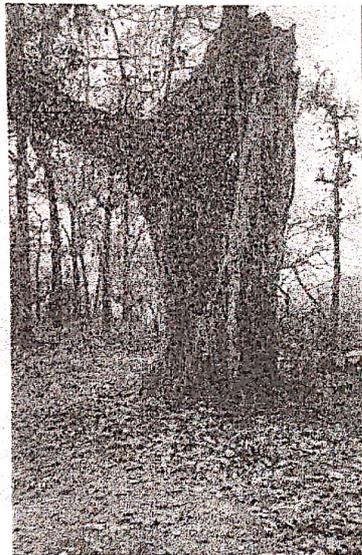
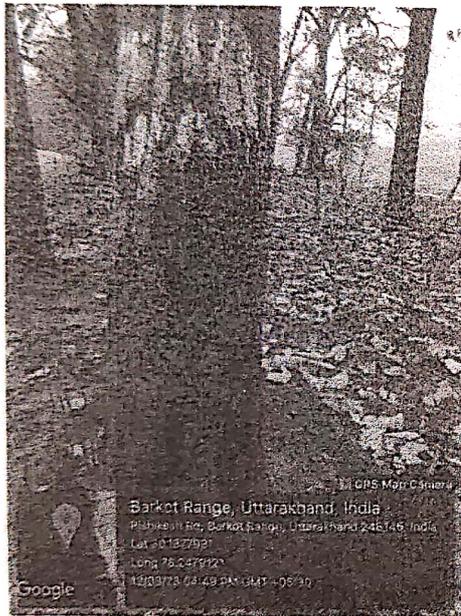
इस पूरे incident की तृष्टि हेतु photos, video, call records का ब्योरा है हमारे पास। कुछ तस्वीरें जो googlemap camera app से location व समय के साथ वाली आपको इस शिकायत फा के साथ भेज रहे हैं। कृपया सैलान तस्वीरें देखें व उचित कार्यवाही करें। आपसे समय से उचित कार्यवाही का अनुरोध करते हैं। धन्यवाद।

आपकी प्राचीं
दीपिका खारी

1562

52

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No. 22-4337/2024 FGD - 619

ANNEXURE -2

238 (120)

1563
Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO – IPE
Dehradun – 248195



Dated: 11th November, 2024

To

The Principal Chief Conservator of Forests (HoFF),
Uttarakhand State Forest Department,
85, Rajpur Road,
Dehradun – 248001,

Sub: Original Application No. 425/2023 of NGT New Delhi between Deepika Khari Vs State of Uttarakhand & Ors.

Ref: Email dated 24-10-2024 from Ravi Kumar, LA, SU Division of MOEFCC, New Delhi (Copy Enclosed)

Sir,

Kind attention is invited to the directions of Hon'ble National Green Tribunal, New Delhi dated 21.10.2024 in original application no.425/2023 on a letter petition sent by Deepika Khari complaining about burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road.

In this regard, Director General, Forest Survey of India is impleaded as respondent no. 6 along with MoEF&CC who is respondent No. 1. Further, MoEF&CC vide reference cited above has requested FSI to take necessary action in the matter. Hence, it is requested to kindly provide a detailed report on the fire incident mentioned at the specified locations visible on the photos to this office as soon as possible so that response can be filed in the Hon'ble NGT before due date.

Yours faithfully,


(Meera Iyer) IFS
Joint Director (FGD)

Encl: As above

सुप (19)

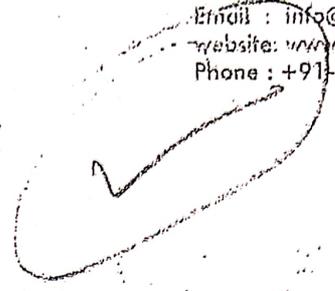


1564

121, FF, Aggarwal City Plaza
Mangalam Place, Sec-3 Rd,
New Delhi, 110085
Email : info@taoveeda.org
website: www.taoveeda.org
Phone : +91-9315-662-021

TAOVEEDA INTERNATIONAL
The Universal Center

706/LP/2023
28/3/23



सेवा में,
National Green Tribunal
Faridkot House, Copernicus Marg
New Delhi - 110001.

17 MAR 2023
1178

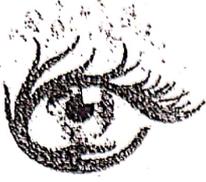
दिनांक - 12-03-'23

विषय : अंतराखण्ड त्रिषिकेश-देहरादून रोड पर 'बाइकोट
रेंज में वनाधिकारियों द्वारा वन क्षेत्र में लगाई
जा रही है सूखे पत्तों में 'आग'।

माननीय महोदय / महोदया

मैं प्राची, दीपिका खारी Taoveeda Ndo की active
volunteer हूँ। मेरे द्वारा सफर किए जाने के दौरान
त्रिषिकेश-देहरादून रोड (चन्द्रभागा नदी के साथ) बाइकोट
रेंज में वन-क्षेत्र में लग रही आग की रिपोर्ट 112
helpline पर की गई जिसकी संख्या नं - 1168120 है।
इस रिपोर्ट की सुनवाई वहां की स्थानीय पुलिस ने नहीं की।
मेरे द्वारा वनाधिकारियों को रोकने का अनुरोध भी
यह कह कर टाला गया कि यह आग जरूरी है लगाना,

L.R.G.
12/03/2023
L.P.



ANALYSIS & REPORTING
ANALYSIS & REPORTING
ANALYSIS & REPORTING

121, 88, Aggarwal City Plaza
Manglala Place, SMC-3 Kirti,
New Delhi, 110085
Email : info@taarvedo.org
Website : www.taarvedo.org
Phone : +91-9315-662-021

इसे 'Control Burning' कहते हैं।

मैं प्रार्थी आपका ध्यान इस समस्या की ओर
आकर्षित करना चाहती हूँ कि हर आम आदमी को
यही कहकर बहलाया / misguide किया जाता है और
इसकी कोई रिपोर्ट दर्ज नहीं होती। उत्तराखण्ड में
वन अधिकारियों के द्वारा ही सूखे पत्तों में आग
लगाई जाती है। इस आग से न केवल सूखे पत्ते
जलते हैं अपितु वृक्षों को भी क्षति पहुँचती है
बरन मिट्टी का भी धनन होता है।

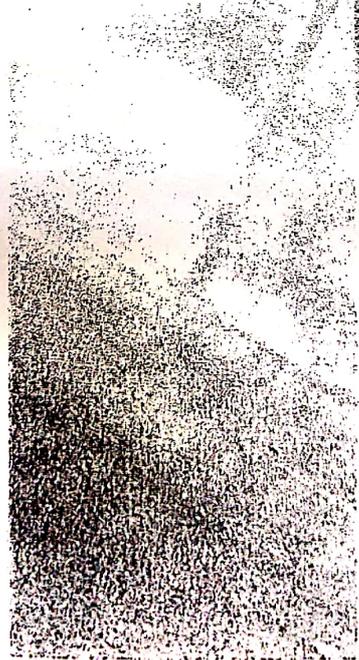
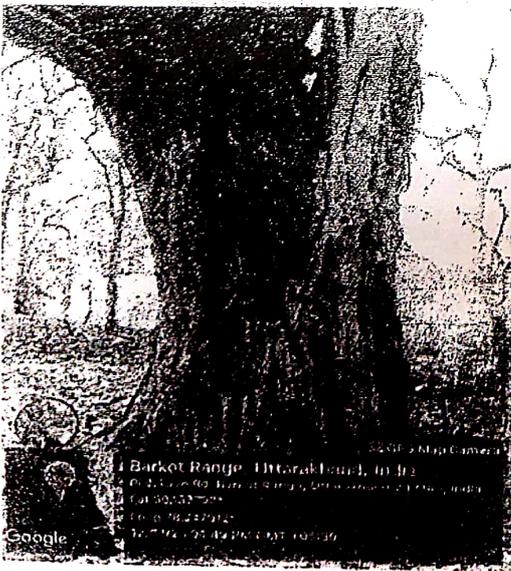
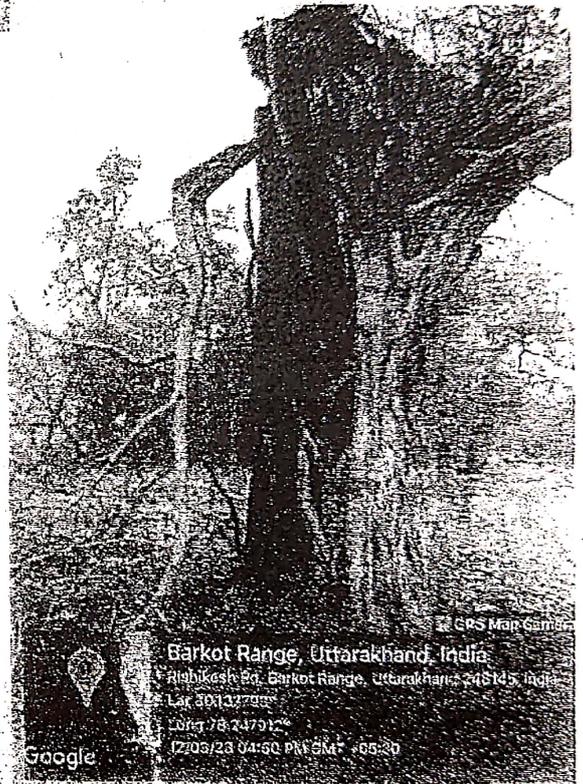
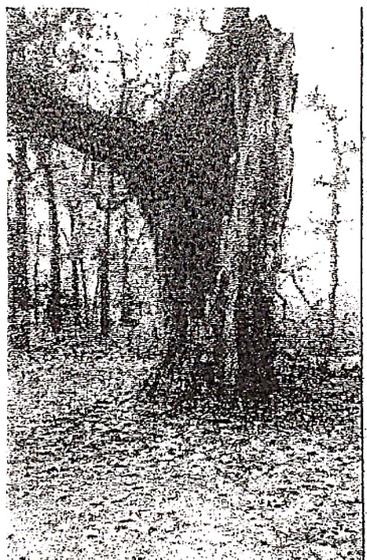
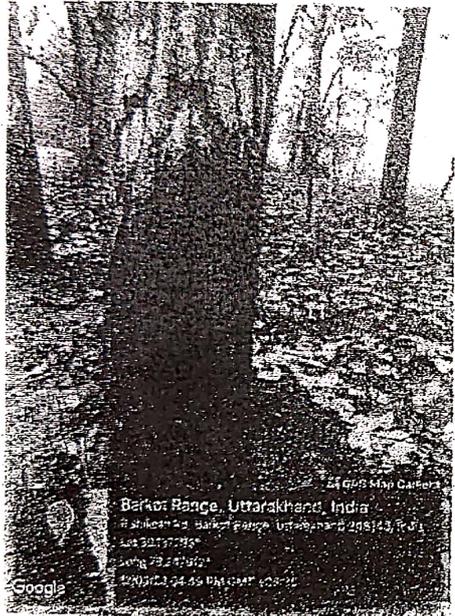
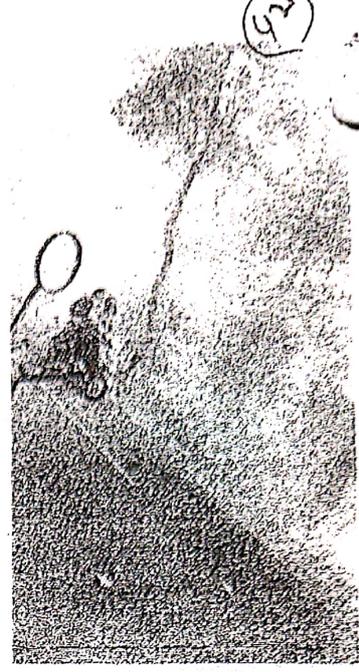
इस पूरे incident की तृष्टि हेतु photos, video,
call records का ब्योरा है हमारे पास। कुछ तस्वीरें
जो googlemap camera app से location व समय के
साथ वाली आपको इस शिकायत फा के साथ भेज
रहे हैं। कृपया सेलुलर तस्वीरें देखें व उचित कार्यवाही
करें। आपसे समय से उचित कार्यवाही का अनुरोध
करते हैं। धन्यवाद।

आपकी प्रार्थी
दीपिका खारी

372 (114)

1566

(43)



Hon'ble NGT O.A. No. 425 Of 2023 Deepika khari Vs State of Uk & ors

From : ccfenvuk@gmail.com

Tue, Dec 24, 2024 03:43 PM

Subject : Hon'ble NGT O.A. No. 425 Of 2023 Deepika khari Vs State of Uk & ors

2 attachments

To : Joint Director FGD <jdnfdmc@fsi.nic.in>

Dear Madam,

Kindly find the attached letter with annexures regarding the above subject.

Regards,

O/o APCCF Environment,
Van Bhavan, 85 Rajpur Road,
Uttarakhand, Dehradun-248001

DD (FCM-II)

Amr Anil, C.A. Jn
mya pl.
Jus
12/24/24

letter_FSI_NGT_425_2024.pdf
363 KB

Annexure_O.A Number 425 Of 2023Deepika Khari.pdf
6 MB

363 108-39000000

1568

मा० एन.जी.टी./महत्वपूर्ण



कार्यालय अपर प्रमुख वन संरक्षक, पर्यावरण, उत्तराखण्ड, देहरादून।

4th Floor, 85 Rajpur Road, Dehradun, Pin - 248001

E-mail : ccfenvuk@gmail.com

पत्रांक- 14-3 / 29-5 देहरादून, दिनांक, 24 दिसंबर, 2024

सेवा में,

संयुक्त निदेशक,
फॉरेस्ट सर्वे ऑफ इण्डिया,
MoEF&CC, भारत सरकार,
कौलागढ़ रोड़, देहरादून।

विषय:- मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या - 425/2023 Deepika Khari Vs State of Uttarakhand & Ors के सम्बन्ध में।

संदर्भ :- आपके कार्यालय की पत्र सं०-22-433/2024/FGD-619 दिनांक 11.11.2024

महोदया,

कृपया उपरोक्त संदर्भित पत्र का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र के क्रम में आप द्वारा प्रकरण में आख्या उपलब्ध कराये जाने हेतु लिखा गया था।

अतः उक्त प्रकरण के संबंध में प्रभागीय वनाधिकारी, देहरादून वन प्रभाग, देहरादून के कार्यालय पत्रांक - 2653/29-3 दिनांक 13-12-2024 द्वारा प्रकरण की आख्या प्राप्त हुई है, जिसे संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।

संलग्नक :- उपरोक्तानुसार।

भवदीय,

✓

अपर प्रमुख वन संरक्षक,
पर्यावरण,
उत्तराखण्ड देहरादून।



कार्यालय प्रभागीय वनाधिकारी देहरादून वन प्रभाग, देहरादून।

पत्रांक-2653/29-3, देहरादून, दिनांक-13 दिसम्बर, 2024.

सेवा में

आपर प्रमुख वन संरक्षक,
वनाग्नि एवं आपदा प्रवन्धन,
सत्ताराखण्ड।

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल आवेदन सं0-425/2023, दीपिका खारी
बनाम सू0पी0 राज्य के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक-415/29-3, दिनांक-03.12.2024.
महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में सादर अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में वादी दीपिका खारी द्वारा योजित वाद (आवेदन सं0-425/2023) के सम्बन्ध में वन क्षेत्राधिकारी, बड़कोट रेंज से (Details factual status report) मांगी गयी थी, वन क्षेत्राधिकारी, बड़कोट रेंज द्वारा अपने पत्रांक-14/29, दिनांक-01.07.2024 से उक्त प्रकरण के सम्बन्ध में वस्तुस्थिति से अवगत कराया गया, जिसके अनुसार विषयांकित प्रकरण से सम्बन्धित (Details factual status report) निम्न प्रकार प्रेषित की जा रही है:-

1. देहरादून वन प्रभाग की वर्तमान प्रवन्ध योजना के 19 वें अध्याय वनाग्नि सुरक्षा कार्यवृत्त (आच्छादित) में दी गई तालिका सं0 19.9.4 में देहरादून-ऋषिकेश (राज्यमार्ग-24) को महत्वपूर्ण अग्नि पट्टी (Fire Line) के रूप में चिह्नित कर सूचीबद्ध किया गया है। (तालिका की छायाप्रति संलग्न है) उपरोक्त नियंत्रित दाहन आरक्षित वन क्षेत्रों के अति संवेदनशील क्षेत्रों (राजमार्ग के किनारे) सैनकोट कक्ष सं0 09 में वर्तमान प्रवन्ध योजना में निर्देशित सावधानियों व सतर्कता के साथ सम्पन्न किया गया।
2. देहरादून वन प्रभाग की वर्तमान प्रवन्ध योजना में अग्नि पट्टियों (Fire Lines) के विधिवत रखरखाव को सुनिश्चित करने हेतु पैरा सं0 19.22.1.2 (Maintenance of Fire Lines) में स्पष्ट उल्लेख किया गया है:-Annual cleaning & burning of fire lines should be given top priority. Hence, it is prescribed that all the Fire Lines should be cleared of all trees and bushes (lantana & other) and should be control burnt effectively every year well before the start of the fire season.
3. ऋषिकेश-देहरादून राष्ट्रीय राजमार्ग-24 में वर्षभर व विशेषतया: ग्रीष्मकाल व चार धाम यात्रा की अवधि में भारी यातायात व बड़ी संख्या में श्रद्धालुओं का आगमन व आवाजाही होती है। फलतः उनके द्वारा फेंकी गई जलती वीडि/सिगरेट तथा राहगीरों द्वारा लापरवाही व जानबूझकर मार्ग के किनारे गिरे हुए सूखे पत्तों में आग लगने तथा इसके समीप वन क्षेत्रों में फैलने की प्रबल आशंका बनी रहती है। वन वर्धनिक, वानिकी एवं वन्य जीव सुरक्षा एवं संरक्षण की दृष्टि से भी नियंत्रित दाहन (Control burning) भीषण दावानल की रोकथाम को Preventive technique/measure है।
4. इसी क्रम में यह भी प्रमाणित करना है कि वादी दीपिका खारी द्वारा जो वीडियो प्रस्तुत की गई है उसमें जो व्यक्ति नियंत्रित दाहन/फुँकान (Control burning) कार्य करवाते हुए दृष्टिगत हो रहे हैं वे व्यक्ति देहरादून वन प्रभाग की बड़कोट रेंज के मुख्यालय अनुभाग/वीट के कर्मचारी हैं जो अपनी उपस्थिति/देख-रेख में देहरादून-ऋषिकेश (राष्ट्रीय राजमार्ग-24) के किनारे वनाग्नि की रोकथाम हेतु नियंत्रित दाहन/फुँकान (Control burning) कार्य सम्पन्न करवा रहे हैं।

उक्त यात्रिक्रम में सम्बन्ध में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के आदेशों के अनुपालन में इस कार्यालय के पत्रांक-2056/29-3, दिनांक-06.11.2024 द्वारा पूर्ण में सच्चा स्तर को आस्था प्रेषित की गयी है, जिसकी एक प्रति सुलग संदर्भ हेतु आपको प्रेषित की जा रही है। अतः उपरोक्तानुसार (Details factual status report) महोदय की सेवा में सूचनार्थ सादर प्रेषित है।

संलग्न-उपरोक्तानुसार।

भवदीय,

(नीरज कुमार)

प्रभागीय वनाधिकारी,

देहरादून वन प्रभाग, देहरादून।

o/c

| | | | |
|----------------|-----------|----------------|-----------|
| Lambirau-57 | 20.2000 | Lambirau-55 | 17.8000 |
| Lambirau-61 | 14.5000 | Lambirau-58 | 15.8000 |
| Lambirau-62 | 14.5000 | Lambirau-59 | 26.7000 |
| Lambirau-63 | 21.8000 | Lambirau-60 | 15.4000 |
| Nahi-3 | 150.6000 | Lambirau-64 | 17.0000 |
| Nahi-4 | 180.5000 | Lambirau-65 | 25.9000 |
| Ramnagar-28 | 25.5000 | Lambirau-69 | 23.9000 |
| Ramnagar-29 | 17.4000 | Malkot-1 | 122.0000 |
| Ramnagar-31 | 15.4000 | Malkot-2 | 124.0000 |
| Ramnagar-19a | 17.0000 | Malkot-3 | 189.1000 |
| Ramnagar-19b | 10.9000 | Malkot-9 | 221.5500 |
| Sinsarukhala-1 | 176.9000 | Nahi-5 | 258.9000 |
| Song-4 | 102.6400 | Paled-1 | 144.9100 |
| Song-5 | 250.1000 | Ramnagar-26 | 26.0000 |
| Bhogpur-1b | 54.7000 | Ramnagar-27 | 27.1000 |
| Bhogpur-2 | 187.3000 | Ramnagar-30 | 31.2000 |
| Thano-1c | 10.6000 | Sinsarukhala-2 | 105.6000 |
| Lambirau-71 | 12.1000 | Song-3 | 100.0000 |
| Nahi-2 | 187.5000 | Bhogpur-1a | 35.0000 |
| | | Ladwakot | 53.6300 |
| | | Nahi-1 | 258.1250 |
| Total | 2788.1138 | | 2844.2434 |
| Grand total | 6679.7094 | | 6138.9854 |

Map 19.5 Control Burning Coupe

19.22.1.2 Maintenance of fire lines: Annual cleaning & burning of fire lines should be given top priority. A list of fire lines existing in the division is given in Appendix. Fire lines have not been maintained properly in the past years due to financial & other constraints. As a result, regeneration have been established & in the fire lines well grown trees of various species are present. Hence, it is prescribed that all the fire lines should be cleared of all trees (of any species & any diameter class) and bushes (lantana & others) and should be control burnt effectively every year well before the start of the fire season. The yield from the clearance of the fire line will not be included in the prescribed yield of the Sal working circle and miscellaneous working circle.

Table 19.9.4 List of important roads which work as fire line

| S.No. | Range | Name of road | Length (in km) |
|-------|-----------------------------------|---|--|
| 1 | 2 | 3 | 4 |
| 1 | Asharori | Dehradun-Sahranpur N.H Road | 1.01 |
| 2 | Barkot | Dehradun-Rishikesh N.H. 24 Road | 17.00 |
| 3 | | Dehradun-Haridwar N.H. 72 Road | 16.00 |
| 4 | | Ranipokhari-Laltappar PWD Road | 16.00 |
| 5 | | Ranipokhari-Rishikesh N.H Road | 6.00 |
| 6 | | Bhaniawala-Haridwar by pass N.H Road | 2.50 |
| 7 | | Thajhra | Dehradun-Herbetpur-Paonta sahib N.H Road |
| 8 | Sidhuwala-Bhauwala PWD Road | | 1.50 |
| 9 | Manduwala-Bhauwala PWD Road | | 1.00 |
| 10 | Manduwala-Doonga-Bidholi PWD Road | | 4.00 |
| 11 | Kotra santoor-Aamwala PWD Road | | 3.00 |
| 12 | Nanda ki chowki-Kandoli PWD Road | | 2.00 |
| 13 | | Polytechnic School-Kandoli Tarli PWD Road | 4.00 |
| 14 | Lachiwala | Mothrowala-Dudhli-Doiwala PWD Road | 5.00 |
| 15 | | Dehradun-Lachiwala-Doiwala N.H 72 Road | 7.00 |
| 16 | Malsi | Galjwari-Rikholi PWD Road | 4.00 |
| 17 | | Masandawala-Jhadiwala PWD Road | 2.00 |
| 18 | Rishikesh | Doiwala-Rishikesh N.H Road | 2.00 |
| 19 | | Dehradun-Rishikesh N.H. 24 Road | 4.00 |
| 20 | | Rishikesh-Haridwar bypass Road | 9.00 |
| 21 | | Rishikesh-Bairaj-Haridwar PWD Road | 4.00 |
| 22 | | Rishikesh- Haridwar PWD Road | 9.00 |
| 23 | Thano | Raipur-Thano PWD Road | 10.00 |

19.22.1 Preventive measures: A well-executed preventive plan before the onset of fire season and during the fire season are most crucial to reduce the incidences of forest fire in forest areas. There are many age-old measures and practices that are used by the division before the fire season. Some of the important measures are, control burning, fire line clearance etc.

19.22.1.1 Control Burning: The main objective of control burning is to reduce the fuel load from the forest floor so that during fire season the forest area will be less prone for serious forest fire. In the present scenario of 'Global warming & Climate change' control burning in the forest area has become a debatable issue. Control burning releases large quantity of carbon dioxide and other greenhouse gases in to the atmosphere. So, there must a serious thought and effort for alternate measures to remove fuel load from the forest floor without burning it. It is suggested that the leaf litter may be converted into compost with the active participation of local people & Gujjars. It is prescribed that DFO must try this on 'pilot basis' and if found to be successful, may be taken up on large scale. However, it is also a fact that control burning is necessary to maintain the forest ecosystem. In the following paragraphs the details about control burning has been given.

- i. In Sal areas where regeneration is deficient, burning is effective at two stages. First to obtain recruits and second to stimulate the growth of stagnating seedling. A good burn prior to seeding is very helpful. This may have to be repeated for two years in succession but it should not be done continuously and unless a good seed year is expected. Control burning for stimulating the growth of seedling in small woody stage is required only in the later stages. Therefore, the control burning is very useful if it is done under a strict control regime.
- ii. In other areas, cleaning & burning of existing fire lines should be done before the fire season, so that these can act as fire breaks & can be clear passages for fire control during fire season. Control burning in 10 meters belt on both sides of forest & PWD roads will helps in prevention of any accidental fire.

19.22.1.1.1 Methods of Annual Control Burning: Following broad guide lines should be followed for annual control burning:

- i. Normally control burning should be done in the month of December/January and before 15th February. However, depending on the winter rainfall pattern and moisture level of forest floor the DFO can regulate the time of control burning.
- ii. In hilly areas the burning should be done from top to bottom along the slopes and it should be carried out in the night or late evening.
- iii. Areas where young regeneration (recruitment, whippy & sub whippy stages) which cannot with stand fire, and un regenerated patches where seed bearers have been left for inducing regeneration, should be avoided or protected during control burning.
- iv. Slash produced during felling should be disposed off before control burning.
- v. A 10-meter belt on both side of the roads passing through forest should be freed from inflammable material.
- vi. While doing control burning the patches of fruit species and medicinal plants existing in compartment should be protected from fire.

1576
No. 22-433/2024-(pt-4)-FGD-779
Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO – IPE
Dehradun – 248195



Dated: 2 January, 2025

To

The Inspector General of Forests
SU Division
Ministry of Environment, Forest and Climate Change
Indira Paryavaran Bhawan
Jor Bagh Road, New Delhi- 110003

Kind Attention: IGF, Forest Protection Division, MoEF&CC**Sub: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT , (PB), New Delhi.**

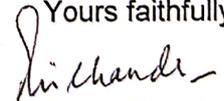
- Ref: 1. Email dated 24th October, 2024 received from Sh. Ravi Kumar, Legal Associate, SU Division of MOEF&CC.
2. FSI Letter no. 22-433/2024-FGD-620 dated 11th November, 2024 to IGF, SU Division, MoEF&CC.
3. FSI Letter no. 22-433/2024-FGD-619 dated 11th November, 2024 to PCCF, HoFF, Uttarakhand State Forest Departments.
4. Email dated 2nd January, 2025 from Sh. Ravi Kumar, Associate Legal-C, FPD Division, MoEF&CC.

Sir,

Kind attention is invited to the subject and references cited above, it is to inform that in response to FSI's request (**Ref: 3**) a detailed factual report has been received from Additional Chief Conservator of Forests, Environment, Uttarakhand, Dehradun. FSI has perused the report and as stated in the report, the burning of dry leaves in Badkot Forest Range on Rishikesh-Dehradun Road was a part of control burning being carried out under the supervision of an official of the State Forest Department. The report is being enclosed for your kind perusal.

FSI team has no further comments on the above matter. This is for your kind information.

Encl: As above

Yours faithfully,

(Dr. Sunil Chandra)
Deputy Director (FGD)

1577

No. 22-516/2025-FGD- 1069
Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO – IPE
Dehradun – 248195



Dated: 28 February, 2025

To,

The Registrar
National Green Tribunal,
Principal Bench,
New Delhi – 110001,

Sub: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Ref: 1. Email dated 24th October, 2024 received from Sh. Ravi Kumar, Legal Associate, SU Division of MOEF&CC.
2. FSI Letter no. 22-433/2024-FGD-619 dated 11th November, 2024 to PCCF, HoFF, Uttarakhand State Forest Departments.
3. Email dated 24th December, 2024 received from APCCF Environment, Uttarakhand State Forest Department.
4. FSI Letter no. 22-433/2024-(pt-4)-FGD-779 dated 2nd January, 2025 to IGF, SU Division, MoEF&CC, New Delhi.

Sir,

Kind attention is invited to the subject matter and the references cited above. It is hereby informed to the Hon'ble Court that the Director General, Forest Survey of India (FSI), Dehradun, has been impleaded as Respondent No. 6 in the present matter, along with the Ministry of Environment, Forest and Climate Change (MoEF&CC), which has been impleaded as Respondent No. 1.

In pursuance of the communication received from the Ministry of Environment, Forest and Climate Change (MoEF&CC), New Delhi (Ref-1), Forest Survey of India formally sought the information from the Principal Chief Conservator of Forests (HoFF), Uttarakhand Forest Department (Ref-2), to provide a detailed factual report concerning the subject matter. The Uttarakhand Forest Department sent their factual report to the Forest Survey of India (Ref-3). The factual report states that it involves burning of dry leaves in Badkot forest range on Rishikesh-Dehradun road was a part of controlled burning being carried out under the supervision of an official of the state forest department wherein the FSI team has no further comments on the matter and the same was communicated to the MoEF&CC (Ref-4).

1578
The factual report and the subsequent communication were incorporated in the reply statement filed by MoEF&CC in the present matter. Specifically, the same was referenced in paragraph 12 of the reply statement, which is reproduced herewith for the record:

"That the Answering respondent MoEF&CC had also requested the Forest Survey of India (FSI), Dehradun to provide comments on the matter and FSI has also opined that the burning of dry leaves in the Badkot Forest Range on Rishikesh-Dehradun Road was a part of control burning being carried out under the supervision of an official of the State Forest Department. A copy of the FSI letter dated 03.01.2025 is annexed herewith as ANNEXURE-4".

It is further respectfully brought to the attention of this Hon'ble Court that, hearing date was not communicated to the Director General, Forest Survey of India, Dehradun either by Hon'ble NGT or MOEF&CC. Hence, the Director General, FSI could not be present for the hearing, and it is requested that this aspect be duly considered.

Encl: As above

Yours faithfully,


(Meera Iyer) IFS
Joint Director (FGD)

Email

1579

Joint Director FGD

Re: Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT , (PB), New Delhi.

From : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in> Sat, Mar 01, 2025 02:23 PM

Subject : Re: Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT , (PB), New Delhi.

To : Joint Director FGD <jdnfdmc@fsi.nic.in>

RESPECTED SIR/MADAM,

PLEASE FILE THE GIVEN DOCUMENT THROUGH E-FILING, TO ENABLE US TO TAKE THIS DOCUMENT ON RECORD. WITHOUT E-FILING RECEIPT, THIS CAN NOT BE TAKEN ON RECORD (REFER OFFICE ORDER DT. 04.09.2024 AVAILABLE ON THE WEBSITE OF NGT). IT IS ALSO REQUESTED TO FILE MERGED DOCUMENT AS THE SCATTERED DOCUMENT MAY NOT BE TAKEN ON RECORD.

FOR TECHNICAL SUPPORT : 011-23043510 (cs-ngt@gov.in)
E-FILING SUPPORT : 011-23043528 (filing.bpl-ngt@gov.in)

DACEM-II

UR
3/3/25

----- On Sat, 01 Mar 2025 14:12:34 +0530 Registrar General <rg.ngt@nic.in> wrote -----

Shri Nagoyal AD
Smt. Anita, STA
for 29 H

AS
3/3/25

==== Forwarded message =====

From: Joint Director FGD <jdnfdmc@fsi.nic.in>

To: "Registrar General" <rg.ngt@nic.in>

Cc: "DG FSI" <dgfsi@fsi.nic.in>

Date: Fri, 28 Feb 2025 18:13:40 +0530

Subject: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT , (PB), New Delhi.

==== Forwarded message =====

Smt. Anita STA
3/3/25

Sir,

Please find attached letter along with enclosures regarding Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Thanks & Regards

संयुक्त निदेशक (एफ.जी.डी.)

Joint Director (FGD)

भारतीय वन सर्वेक्षण



Forest Survey of India

पर्यावरण वन और जलवायु परिवर्तन मंत्रालय



Ministry of Environment, Forest & Climate Change

(भारत सरकार)

(Government of India)

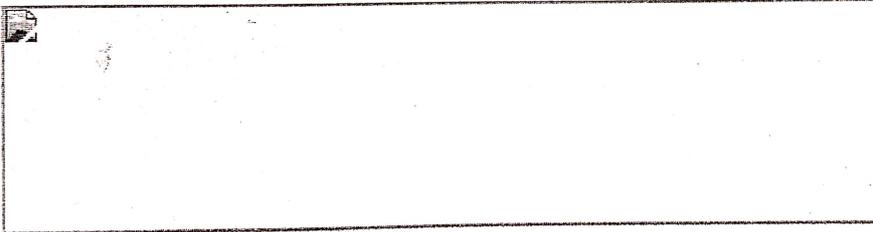
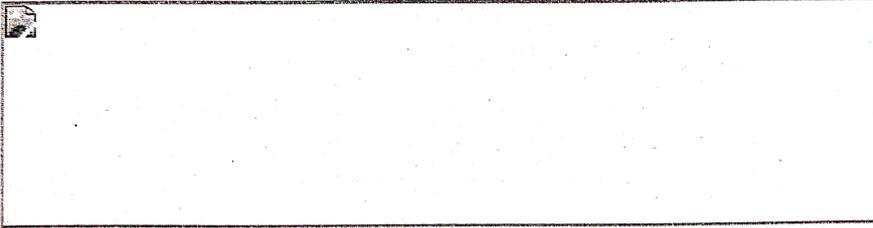
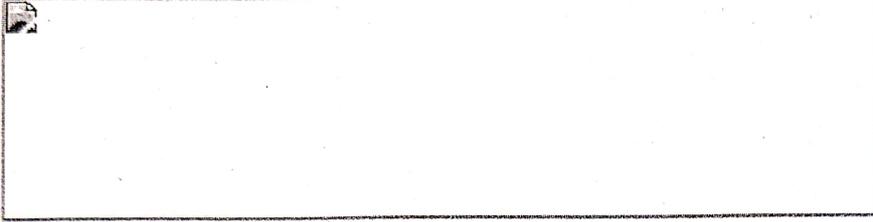


200

कौलागढ़ रोड़
Kaulagarh Road
देहरादून 248195
Dehradun 248195

ॐ- ३३०५३३३३

1580



भवदीय / Regards
न्यायिक अनुभाग / Judicial Section
राष्ट्रीय हरित अधिकरण
National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
नई दिल्ली / New Delhi - 110001

1581

Email

Difficulty in E-Filing for Forest Survey of India (FSI).

From : DG FSI <dgfsi@fsi.nic.in> Tue, Jun 03, 2025 02:17 PM
Subject : Difficulty in E-Filing for Forest Survey of India (FSI).
To : Registrar NGT, CZB, Bhopal <ngtczbbho-mp@gov.in>
Cc : Nagaraja SV <nagaraja.sv@fsi.nic.in>

Respected Sir,

We wish bring to your kind attention that the Forest Survey of India (FSI), a Government of India organization, is currently unable to proceed with e-filing in the government section of e-filing portal. FSI does not appear in the dropdown menu under the Government of India(GOI) section. As a result, e-filing process is not possible at this time.

This issue has been communicated to the e-filing department of the Hon'ble National Green Tribunal (NGT) via Telephone. They have advised us to send the documents directly via email for the time being and have assured that they are looking into resolving the matter.

Once the issue is rectified, this office will start the e-filing process. In the meantime you are requested to kindly accept the response of Forest Survey of India as sent through email.

Your faithfully,

Nagaraja S V,
Assistant Director,
Forest Survey of India,
Dehradun

From: "Registrar NGT, CZB, Bhopal" <ngtczbbho-mp@gov.in>
To: "DG FSI" <dgfsi@fsi.nic.in>
Sent: Tuesday, June 3, 2025 11:57:45 AM
Subject: Re: Fwd: Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024

kindly efile the same in e-module of NGT with payment of fees.

---- On Tue, 03 Jun 2025 09:38:56 +0530 **DG FSI <dgfsi@fsi.nic.in>** wrote ----

60
From: "DG FSI" <dgfsi@fsi.nic.in>

To: "Consultant Judicial-NGT(P.B.)" <judicialngt@gov.in> 1582

Cc: "Nagaraja SV" <nagaraja.sv@fsi.nic.in>

Sent: Monday, June 2, 2025 4:48:43 PM

Subject: Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024

To

The Registrar
National Green Tribunal
Central Zone,
Bhopal

Sir,

I am directed to send Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024. Please find the same attached with this email for kind necessary action please.

Yours faithfully,

(Nagaraja S.V.)
Assistant Director
Forest Survey of India
Dehradun

शुभकामनाओं सहित / with regards

राष्ट्रीय हरित अधिकरण/ National Green Tribunal,

मध्य क्षेत्रीय न्यायपीठ/ Central Zone Bench,

तृतीय तल, राज्य सूचना आयोग भवन/ 3rd Floor, State Information Commission
Building,

अरेरा हिल्स, भोपाल-462011/Arera Hills, Bhopal -462011

संपर्क नंबर 07552575680 / Contact no.07552575680

Re: Difficulty in E-Filing for Forest Survey of India (FSI).

From : DG FSI <dgfsi@fsi.nic.in>

Fri, Jun 06, 2025 11:09 AM

Subject : Re: Difficulty in E-Filing for Forest Survey of India (FSI).

1 attachment

To : Registrar NGT, CZB, Bhopal <ngtczbbho-mp@gov.in>

Cc : Computer Section <cs-ngt@gov.in>, Nagaraja SV
<nagaraja.sv@fsi.nic.in>, Joint Director FGD
<jdnfdmc@fsi.nic.in>

Ref:

1. Order dated 03 December 2024, in OA No. 227/2024(CZ) of the Hon'ble Green Tribunal(Central Zone Bench).
2. FSI email dated 03rd June, 2025 duly enclosed FSI report.
3. Two e-mails of the Registrar, NGT, Central Zone, Bhopal dated 03rd June, 2025 asking for e-filing.

Sir,

This is to bring to your kind attention that Hon'ble the Forest Survey of India (FSI), a Government of India Organization is a respondent in various ongoing cases. As per the procedure, responses are to be e-filed through the NGT's online e-filing portal. However, due to lack of provision in the e-filing portal we are unable to proceed with e-filing. When accessing the portal through the Applicant Corner section, we encounter the following issues (screen shots enclosed):

1. The Forest Survey of India, being a Government of India organization, cannot register or e-file under the 'Individual' or 'Institution' categories.
2. As we do not have an advocate, the 'Advocate' section is not applicable.
3. The 'GOI' (Government of India) category is found to be appropriate, but Forest Survey of India doesn't appear in the dropdown menu and there is no provision to manually add the organization.

As a result, e-filing process is not possible as on date. You are kindly requested to add Forest Survey of India to the list with the following credentials to enable us to e-file our documents.

Select Organization: Forest Survey of India
Name: Director General
Address 1: Kaulagarh Road
Address 2: Dehradun,
Land mark: Near ONGC Circle
State: Uttarakhand
City/District: Dehradun
Pin Code: 248195
Login Id: dgfsi
Mobile Number: 9491073798
E-mail ID: dgfsi@fsi.nic.in

Yours faithfully,

Director General
Forest Survey of India,

From: "Registrar NGT, CZB, Bhopal" <ngtczbbho-mp@gov.in>
To: "DG FSI" <dgfsi@fsi.nic.in>
Sent: Tuesday, June 3, 2025 4:31:11 PM
Subject: Re: Difficulty in E-Filing for Forest Survey of India (FSI).

Sir,

Your Respondent No. is already active kindly e-file the same in NGT e-module through your counsel in appropriate format.

शुभकामनाओं सहित / *with regards*

राष्ट्रीय हरित अधिकरण/ *National Green Tribunal,*
मध्य क्षेत्रीय न्यायपीठ/ *Central Zone Bench,*
तृतीय तल, राज्य सूचना आयोग भवन/ *3rd Floor, State Information Commission*
Building,
अरेरा हिल्स, भोपाल-462011/*Arera Hills, Bhopal -462011*
संपर्क नंबर *07552575680 / Contact no.07552575680*

--- On Tue, 03 Jun 2025 14:17:24 +0530 **DG FSI <dgfsi@fsi.nic.in>** wrote ---

Respected Sir,

We wish bring to your kind attention that the Forest Survey of India (FSI), a Government of India organization, is currently unable to proceed with e-filing in the government section of e-filing portal. FSI does not appear in the dropdown menu under the Government of India(GOI) section. As a result, e-filing process is not possible at this time.

This issue has been communicated to the e-filing department of the Hon'ble National Green Tribunal (NGT) via Telephone. They have advised us to send the documents directly via email for the time being and have assured that they are looking into resolving the matter.

Once the issue is rectified, this office will start the e-filing process. In the meantime you are requested to kindly accept the response of Forest Survey of India as sent through email.

Your faithfully,

Nagaraja S V,
Assistant Director,

-29-

Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

From : sunil chandra <sunil.chandra@fsi.nic.in> Mon, 23 Jun, 2025 11:54
Subject : Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi. 1 attachment
To : Computer Section <cs-ngt@gov.in>

From: "sunil chandra" <sunil.chandra@fsi.nic.in>
To: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>, "Registrar General" <rg.ngt@nic.in>
Cc: "DG FSI" <dgfsi@fsi.nic.in>
Sent: Monday, June 23, 2025 11:45:20 AM
Subject: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Ref:

1. Order dated 17 February 2025, in OA No. 425/2023 of the Hon'ble Green Tribunal (PB), New Delhi.
2. FSI email dated 28th February, 2025 along with enclosure.
3. Earlier e-mails of the Consultant Judicial, NGT, PB, New Delhi dated 1st March, 2025 & 07th March, 2025 regarding e-filing.

Sir,

This is to bring to your kind notice that Forest Survey of India (FSI) under Ministry of Environment, Forests & Climate Change, a Government of India is respondent in various ongoing NGT cases. As per the procedure, replies are to be e-filed through the NGT's online e-filing portal. However, due to issues encountered during e-filing through the portal, we are unable to proceed with e-filing. When accessing the portal through the **Applicant Corner** section, we encounter the following issues (screen shots enclosed):

1. The Forest Survey of India, being a Government of India organization, cannot register or e-file under the 'Individual' or 'Institution' categories.
2. As we do not have an advocate, the 'Advocate' section is not applicable.
3. The 'GOI' (Government of India) category is found to be appropriate, but **Forest Survey of India** doesn't appear in the dropdown menu and there is no provision to manually add the organization.

As a result, e-filing process is not possible as on date. You are kindly requested to add Forest Survey of India to the list with the following credentials to enable us to e-file our documents.

➤ **Select Organization:** Forest Survey of India

- Name: Director General
- Address 1: Kaulagarh Road
- Address 2: Dehradun.
- Land mark: Near ONGC Circle
- State: Uttarakhand
- City/District: Dehradun
- Pin Code: 248195
- Login Id: dgfsi
- Mobile Number: 9491073798
- E-mail ID: dgfsi@fsi.nic.in

Sunil Chandra, PhD
Deputy Director, Forest Geoinformatics Division
Forest Survey of India.
Ministry Of Environment, Forests & Climate Change.
Kaulagarh Road, Dehradun-248195, Uttarakhand
INDIA
Ph- +91-135-2753893
+91-135-2754191, 2753170. 2756292. Exl-206

OA 425_2025 Deepika Khari Case.pdf
276 KB

From : sunil chandra <sunil.chandra@fsi.nic.in> Mon, 23 Jun, 2025 11:45
Subject : Original Application No. 425/2023 titled as Deepika Khari Vs. 1 attachment
State of Uttarakhand & Ors. filed before National Green
Tribunal, NGT, (PB), New Delhi.
To : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>,
Registrar General <rg.ngt@nic.in>
Cc : DG FSI <dgfsi@fsi.nic.in>

Ref:

1. Order dated 17 February 2025, in OA No. 425/2023 of the Hon'ble Green Tribunal (PB), New Delhi.
2. FSI email dated 28th February, 2025 along with enclosure.
3. Earlier e-mails of the Consultant Judicial, NGT, PB, New Delhi dated 1st March, 2025 & 07th March, 2025 regarding e-filing.

Sir,

This is to bring to your kind notice that Forest Survey of India (FSI) under Ministry of Environment, Forests & Climate Change, a Government of India is respondent in various ongoing NGT cases. As per the procedure, replies are to be e-filed through the NGT's online e-filing portal. However, due to issues encountered during e-filing through the portal, we are unable to proceed with e-filing. When accessing the portal through the **Applicant Corner** section, we encounter the following issues (screen shots enclosed):

From: "sunil chandra" <sunil.chandra@fsi.nic.in>

To: "BPL Filing" <filing.bpl-ngt@gov.in>

Cc: "Computer Section" <cs-ngt@gov.in>, "DG FSI" <dgfsi@fsi.nic.in>

Sent: Thursday, June 26, 2025 4:37:34 PM

Subject: Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Sir,

In response to the above NGT matter, kindly resolve the issue arising in e-filing in an NGT matter related to OA no. 425/2023. During e-filing, the organization name- **Forest Survey of India** doesn't appear in the dropdown menu. Hence the further e-filing steps could not be executed. Request for urgent necessary action on the matter please.

Regards,

Dr. Sunil Chandra,
Deputy Director
Forest Survey of India,
Govt. of India

From: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>

To: "sunil chandra" <sunil.chandra@fsi.nic.in>

Sent: Thursday, June 26, 2025 2:42:21 PM

Subject: Re: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

RESPECTED SIR/MADAM,

PLEASE CO-ORDINATE WITH FILING SECTION AND E-FILE THE DOCUMENT, TO ENABLE US TO TAKE THE SAME ON RECORD.

---- On Mon, 23 Jun 2025 11:45:20 +0530 **sunil chandra** <sunil.chandra@fsi.nic.in> wrote ---

Ref:

1. Order dated 17 February 2025, in OA No. 425/2023 of the Hon'ble Green Tribunal (PB), New Delhi.
2. FSI email dated 28th February, 2025 along with enclosure.
3. Earlier e-mails of the Consultant Judicial, NGT, PB, New Delhi dated 1st March, 2025 & 07th March, 2025 regarding e-filing.

Sir,

This is to bring to your kind notice that Forest Survey of India (FSI) under Ministry of Environment, Forests & Climate Change, a Government of India is respondent in various ongoing NGT cases. As per the procedure, replies are to be e-filed through the NGT's online e-filing portal. However, due to issues encountered during e-filing through the portal, we are

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11

OA 425_2025 Deepika Khari Case.pdf
276 KB

From : sunil chandra <sunil.chandra@fsi.nic.in> Thu, Jul 10, 2025 02:48 PM
Subject : Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi. 3 attachments
To : Vinod Meena <efiling-ngt@nic.in>
Cc : Computer Section <cs-ngt@gov.in>, DG FSI <dgfsi@fsi.nic.in>

Sir,
Based on the telecon, please find attached the copy of the earlier email for kind information and necessary action on the matter please in response to our earlier email Dt. 23rd June, 2025.

Regards

From: "sunil chandra" <sunil.chandra@fsi.nic.in>
To: "BPL Filing" <filing.bpl-ngt@gov.in>
Cc: "Computer Section" <cs-ngt@gov.in>, "DG FSI" <dgfsi@fsi.nic.in>
Sent: Thursday, June 26, 2025 4:37:34 PM
Subject: Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Sir,
In response to the above NGT matter, kindly resolve the issue arising in e-filing in an NGT matter related to OA no. 425/2023. During e-filing, the organization name- **Forest Survey of India** doesn't appear in the dropdown menu. Hence the further e-filing steps could not be executed. Request for urgent necessary action on the matter please.

Regards,

Dr. Sunil Chandra,
Deputy Director
Forest Survey of India,
Govt. of India

From: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>
To: "sunil chandra" <sunil.chandra@fsi.nic.in>
Sent: Thursday, June 26, 2025 2:42:21 PM

organization.

As a result, e-filing process is not possible at this date. You are kindly requested to add Forest Survey of India to the list with the following credentials to enable us to e-file our documents.

1589

- **Select Organization:** Forest Survey of India
- **Name:** Director General
- **Address 1:** Kaulagarh Road
- **Address 2:** Dehradun,
- **Land mark:** Near ONGC Circle
- **State:** Uttarakhand
- **City/District:** Dehradun
- **Pin Code:** 248195
- **Login Id:** dgfsi
- **Mobile Number:** 9491073798
- **E-mail ID:** dgfsi@fsi.nic.in

Sunil Chandra, PhD
Deputy Director, Forest Geoinformatics Division
Forest Survey of India,
Ministry Of Environment, Forests & Climate Change,
Kaulagarh Road, Dehradun-248195, Uttarakhand
INDIA
Ph- +91-135-2753893
+91-135-2754191, 2753170, 2756292, Ext-206

भवदीय / Regards
न्यायिक अनुभाग / Judicial Section
राष्ट्रीय हरित अधिकरण
National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
नई दिल्ली / New Delhi - 110001



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SANCHI SAATHI
MOBILE APP



Web portal available at: www.sanchasaathi.gov.in

Request to resolve the non-listing of FSI name in NGT e-filing portal

From : sunil chandra <sunil.chandra@fsi.nic.in>

Wed, 23 Jul, 2025 16:31

Subject : Request to resolve the non-listing of FSI name in NGT e-filing portal

To : Vinod Meena <efiling-ngt@nic.in>

Cc : DG FSI <dgfsi@fsi.nic.in>

Sir,

Kind reference is invited our earlier emails Dt. 23rd June, 26th June and 10th July regarding non-listing of Forest Survey of India(FSI) organization name in the list of institutions, while accessing e-filing portal of NGT. Due to non-availability of the organization name in the list of institutions in the portal, we are unable to file the NGT replies for few cases related to FSI. As the court matters are time bound, it is humbly requested to kindly expedite the matter with the appropriate agency, enabling us to file the reply at the earliest.

Thanking you,

Sunil Chandra, PhD
Deputy Director, Forest Geoinformatics Division
Forest Survey of India,
Ministry Of Environment, Forests & Climate Change,
Kaulagarh Road, Dehradun-248195, Uttarakhand
INDIA
Ph- +91-135-2753893
+91-135-2754191, 2753170, 2756292, Ext-206

Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi. 13

From : sunil chandra <sunil.chandra@fsi.nic.in> Wed, 06 Aug, 2025 15:46
Subject : Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi. 3 attachments
To : bhunwalmonu@gmail.com

From: "sunil chandra" <sunil.chandra@fsi.nic.in>
To: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>
Cc: "DG FSI" <dgfsi@fsi.nic.in>, "svns12" <svns12@rediffmail.com>
Sent: Tuesday, August 5, 2025 4:29:15 PM
Subject: Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Sir,

I am forwarding the previous emails related to OA no. **425/2023** in the Hon'ble NGT, New Delhi with the request to kindly expedite the process of getting Forest Survey of India(FSI) name registered in the list of institutions, so as to enable us carry e-filing without delay.

Regards,

Dr. Sunil Chandra
 Deputy Director, FSI
 Dehradun

From: "sunil chandra" <sunil.chandra@fsi.nic.in>
To: "Vinod Meena" <efiling-ngt@nic.in>
Cc: "Computer Section" <cs-ngt@gov.in>, "DG FSI" <dgfsi@fsi.nic.in>
Sent: Thursday, July 10, 2025 2:48:59 PM
Subject: Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Sir,

Based on the telecon, please find attached the copy of the earlier email for kind information and necessary action on the matter please in response to our earlier email Dt. 23rd June, 2025.

Regards

E-Filing in NGT Portal - reg.

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From : Joint Director FGD <jdnfdmc@fsi.nic.in>

Wed, Aug 06, 2025 03:57 PM

Subject : E-Filing in NGT Portal - reg.

2 attachments

To : Registrar General <rg.ngt@nic.in>**Cc :** Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>, Vinod Meena <efiling-ngt@nic.in>, DG FSI <dgfsi@fsi.nic.in>, sunil chandra <sunil.chandra@fsi.nic.in>, ComputerSection <cs-ngt@gov.in>

Sir,

Please find attached letter along with enclosure regarding E-Filing in NGT Portal in OA No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Thanks & Regards

संयुक्त निदेशक (एफ.जी.डी.)

Joint Director (FGD)

भारतीय वन सर्वेक्षण



Forest Survey of India

पर्यावरण वन और जलवायु परिवर्तन मंत्रालय



Ministry of Environment, Forest & Climate Change

(भारत सरकार)

(Government of India)

कौलागढ़ रोड़

Kaulagarh Road

देहरादून 248195

Dehradun 248195

— Letter No. 1742.pdf



2 MB

— Enclosures.pdf



3 MB

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(भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय)
 (Govt. of India, Ministry Of Environment, Forest & Climate Change)
 कोलागढ़ मार्ग पो 0 आईपीई0
 Kaulagarh Road, P.O. - I.P.E.,
 देहरादून - 248195
 Dehradun - 248195

No. 22-516/2025-FGD -1742

Dated: 5 August, 2025

To,

The Registrar
 National Green Tribunal,
 Principal Bench,
 New Delhi – 110001,

Sub: E-Filing in NGT Portal – reg.

Ref: 1. FSI email dated 23.06.2025 to the Registrar, NGT, New Delhi
 2. FSI email dated 23.07.2025 to the e-filing section of NGT, New Delhi
 3. FSI email dated 10.07.2025 to the e-filing section of NGT, New Delhi

Sir,

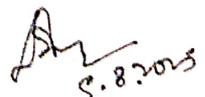
Kind attention is drawn to the subject and references mentioned above. In the aforementioned NGT matter O.A No. 425/2023 of NGT New Delhi between Deepika Khari vs State of Uttarakhand & Ors, the Forest Survey of India attempted to submit its response to the Hon'ble NGT through the online mode. However, since the Forest Survey of India name is not listed in the organization's list, the online submission process could not be executed. Consequently, an email was sent to the Registrar and the e-filing section of the NGT at their official email address, efiling-ngt@nic.in for inclusion in the list of organization names.

So far, two reminders dated 10th July 2025 and 23rd July 2025 have been sent to ensure that the Forest Survey of India name is included in the online portal at the earliest. However, the Forest Survey of India name has still not been incorporated to the portal. Consequently, we are unable to file our responses through the e-filing process.

You are requested to direct the concerned officer/official to include the Forest Survey of India name in the list of institutions to enable us to file our replies on time.

Encl: As above

Yours faithfully,


 (Anoop Singh)
 Director General

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(भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय)
(Govt. of India, Ministry Of Environment, Forest & Climate Change)
कौलागढ़ मार्ग पो 0 ओ 0 आई 0 पी 0 ई 0
Kaulagarh Road, P.O. - I.P.E.,
देहरादून - 248195
Dehradun - 248195

संख्या. 22-516/2025-एफ.जी.डी. - 1742
सेवा में,

दिनांक 5 अगस्त, 2025

रजिस्ट्रार
राष्ट्रीय हरित अधिकरण,
प्रधान पीठ,
नई दिल्ली - 110001,

विषय:- E-Filing in NGT Portal - reg.

संदर्भ:- 1. FSI email dated 23.06.2025 to the Registrar, NGT, New Delhi
2. FSI email dated 23.07.2025 to the e-filing section of NGT, New Delhi
3. FSI email dated 10.07.2025 to the e-filing section of NGT, New Delhi

महोदय,

उपरोक्त विषय एवं संदर्भों की ओर कृपया ध्यान आकर्षित किया जाता है कि उपर्युक्त उल्लिखित एन.जी.टी. प्रकरण, वाद O.A No. 425/2023 एन.जी.टी., नई दिल्ली (Deepika Khari बनाम राज्य उत्तराखण्ड एवं अन्य) में भारतीय वन सर्वेक्षण द्वारा माननीय राष्ट्रीय हरित अधिकरण के समक्ष अपनी प्रतिक्रिया ऑनलाइन माध्यम से प्रस्तुत करने का प्रयास किया गया। किंतु, संगठनों की सूची में भारतीय वन सर्वेक्षण का नाम शामिल न होने के कारण यह प्रक्रिया पूर्ण नहीं हो सकी।

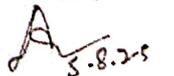
इस कारणवश, एन.जी.टी. के रजिस्ट्रार एवं ई-फाइलिंग अनुभाग को उनके आधिकारिक ईमेल पते efiling&ngt@nic.in पर अनुरोध भेजा गया कि संगठन की सूची में भारतीय वन सर्वेक्षण का नाम शीघ्र जोड़ा जाए।

इस विषय में अब तक दिनांक 10 जुलाई 2025 एवं 23 जुलाई 2025 को दो स्मरण पत्र भेजे जा चुके हैं, ताकि भारतीय वन सर्वेक्षण का नाम जल्द से जल्द ऑनलाइन पोर्टल में जोड़ा जा सके। तथापि, अब तक यह नाम पोर्टल में सम्मिलित नहीं किया गया है, जिसके परिणामस्वरूप हम अपनी प्रतिक्रियाएं ई-फाइलिंग प्रक्रिया के माध्यम से प्रस्तुत नहीं कर पा रहे हैं।

आपसे अनुरोध है कि कृपया संबंधित अधिकारी/कर्मचारी को निर्देशित करें कि भारतीय वन सर्वेक्षण का नाम संस्थानों की सूची में शीघ्र सम्मिलित किया जाए, ताकि हम समयबद्ध रूप से अपनी प्रतिक्रियाएं प्रस्तुत कर सकें।

संलग्नक- उपरोक्तानुसार

भवदीय,



(अनूप सिंह)
महानिदेशक

1595

Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

From : sunil chandra <sunil.chandra@fsi.nic.in> Mon, 23 Jun, 2025 11:51
Subject : Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi. 1 attachment
To : Computer Section <cs-ngt@gov.in>

From: "sunil chandra" <sunil.chandra@fsi.nic.in>
To: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>, "Registrar General" <rg.ngt@nic.in>
Cc: "DG FSI" <dgfsi@fsi.nic.in>
Sent: Monday, June 23, 2025 11:45:20 AM
Subject: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Ref:

1. Order dated 17 February 2025, in OA No. 425/2023 of the Hon'ble Green Tribunal (PB) New Delhi.
2. FSI email dated 28th February, 2025 along with enclosure.
3. Earlier e-mails of the Consultant Judicial, NGT, PB, New Delhi dated 1st March, 2025 & 07th March, 2025 regarding e-filing.

Sir,

This is to bring to your kind notice that Forest Survey of India (FSI) under Ministry of Environment, Forests & Climate Change, a Government of India is respondent in various ongoing NGT cases. As per the procedure, replies are to be e-filed through the NGT's online e-filing portal. However, due to issues encountered during e-filing through the portal, we are unable to proceed with e-filing. When accessing the portal through the **Applicant Corner** section, we encounter the following issues (screen shots enclosed):

1. The Forest Survey of India, being a Government of India organization, cannot register or e-file under the 'Individual' or 'Institution' categories.
2. As we do not have an advocate, the 'Advocate' section is not applicable.
3. The 'GOI' (Government of India) category is found to be appropriate, but **Forest Survey of India** doesn't appear in the dropdown menu and there is no provision to manually add the organization.

As a result, e-filing process is not possible as on date. You are kindly requested to add Forest Survey of India to the list with the following credentials to enable us to e-file our documents.

➤ Select Organization: Forest Survey of India

1596

- Name: Director General
- Address 1: Kaulagarh Road
- Address 2: Dehradun,
- Land mark: Near ONGC Circle
- State: Uttarakhand
- City/District: Dehradun
- Pin Code: 248195
- Login Id: dgfsi
- Mobile Number: 9491073798
- E-mail ID: dgfsi@fsi.nic.in

Sunil Chandra, PhD
Deputy Director, Forest Geoinformatics Division
Forest Survey of India,
Ministry Of Environment, Forests & Climate Change,
Kaulagarh Road, Dehradun-248195, Uttarakhand
INDIA
Ph- +91-135-2753893
+91-135-2754191, 2753170, 2756292, Ext-206

OA 425_2025 Deepika Khari Case.pdf
276 KB

From : sunil chandra <sunil.chandra@fsi.nic.in>

Mon, 23 Jun, 2025 11:45

Subject : Original Application No. 425/2023 titled as Deepika Khari Vs.
State of Uttarakhand & Ors. filed before National Green
Tribunal, NGT, (PB), New Delhi.

1 attachment

To : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>,
Registrar General <rg.ngt@nic.in>

Cc : DG FSI <dgfsi@fsi.nic.in>

Ref:

1. Order dated 17 February 2025, in OA No. 425/2023 of the Hon'ble Green Tribunal (PB), New Delhi.
2. FSI email dated 28th February, 2025 along with enclosure.
3. Earlier e-mails of the Consultant Judicial, NGT, PB, New Delhi dated 1st March, 2025 & 07th March, 2025 regarding e-filing.

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-41-



OA 425_2025 Deepika Khari Case.pdf
276 KB

From : sunil chandra <sunil.chandra@fsi.nic.in>
Subject : Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.
To : Vinod Meena <efiling-ngt@nic.in>
Cc : Computer Section <cs-ngt@gov.in>, DG FSI <dgfsi@fsi.nic.in>

Thu, Jul 10, 2025 02:48 PM

3 attachments

Sir,
Based on the telecon, please find attached the copy of the earlier email for kind information and necessary action on the matter please in response to our earlier email Dt. 23rd June, 2025.

Regards

From: "sunil chandra" <sunil.chandra@fsi.nic.in>
To: "BPL Filing" <filing.bpl-ngt@gov.in>
Cc: "Computer Section" <cs-ngt@gov.in>, "DG FSI" <dgfsi@fsi.nic.in>
Sent: Thursday, June 26, 2025 4:37:34 PM
Subject: Fwd: Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. filed before National Green Tribunal, NGT, (PB), New Delhi.

Sir,
In response to the above NGT matter, kindly resolve the issue arising in e-filing in an NGT matter related to OA no. 425/2023. During e-filing, the organization name- **Forest Survey of India** doesn't appear in the dropdown menu. Hence the further e-filing steps could not be executed. Request for urgent necessary action on the matter please.

Regards,

Dr. Sunil Chandra,
Deputy Director
Forest Survey of India,
Govt. of India

From: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>
To: "sunil chandra" <sunil.chandra@fsi.nic.in>
Sent: Thursday, June 26, 2025 2:42:21 PM

organization.

As a result, e-filing process is not possible as on date. You are kindly requested to add Forest Survey of India to the list with the following credentials to enable us to e-file documents.

- **Select Organization:** Forest Survey of India
- **Name:** Director General
- **Address 1:** Kaulagarh Road
- **Address 2:** Dehradun,
- **Land mark:** Near ONGC Circle
- **State:** Uttarakhand
- **City/District:** Dehradun
- **Pin Code:** 248195
- **Login Id:** dgfsi
- **Mobile Number:** 9491073798
- **E-mail ID:** dgfsi@fsi.nic.in

Sunil Chandra, PhD
Deputy Director, Forest Geoinformatics Division
Forest Survey of India,
Ministry Of Environment, Forests & Climate Change,
Kaulagarh Road, Dehradun-248195, Uttarakhand
INDIA
Ph- +91-135-2753893
+91-135-2754191, 2753170, 2756292, Ext-206



भवदीय / Regards
न्यायिक अनुभाग / Judicial Section
राष्ट्रीय हरित अधिकरण
National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
नई दिल्ली / New Delhi - 110001



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SANCHAR SAATHI
MOBILE APP



Web portal available at : www.sancharsaathi.gov.in

1599

Request to resolve the non-listing of FSI name in NGT e-filing portal

From : sunil chandra <sunil.chandra@fsi.nic.in>

Wed, 23 Jul, 2025 16:31

Subject : Request to resolve the non-listing of FSI name in NGT e-filing portal**To :** Vinod Meena <efiling-ngt@nic.in>**Cc :** DG FSI <dgfsi@fsi.nic.in>

Sir,

Kind reference is invited our earlier emails Dt. 23rd June, 26th June and 10th July regarding non-listing of Forest Survey of India(FSI) organization name in the list of institutions, while accessing e-filing portal of NGT. Due to non-availability of the organization name in the list of institutions in the portal, we are unable to file the NGT replies for few cases related to FSI. As the court matters are time bound, it is humbly requested to kindly expedite the matter with the appropriate agency, enabling us to file the reply at the earliest.

Thanking you,

Sunil Chandra, PhD
Deputy Director, Forest Geoinformatics Division
Forest Survey of India,
Ministry Of Environment, Forests & Climate Change,
Kaulagarh Road, Dehradun-248195, Uttarakhand
INDIA
Ph- +91-135-2753893
+91-135-2754191, 2753170, 2756292, Ext-206

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Email

1600

Nagaraja SV

Fwd: Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024

15

From : Nagaraja SV <nagaraja.sv@fsi.nic.in> Mon, Aug 11, 2025 04:26 PM
Subject : Fwd: Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024 1 attachment
To : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>
Cc : DG FSI <dgfsi@fsi.nic.in>, Vinod Meena <efiling-ngt@nic.in>

To
The Registrar
National Green Tribunal
Central Zone,
Bhopal

Sir,

I am sending again the Counter Affidavit & Report(attached) on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024. It is informing that the Forest Survey of India, Dehradun has still not been granted access to the e-filing portal. Consequently, we are unable to file the report in the e-filing portal. So, this email may kindly be accepted as our response in the case.

Yours faithfully,

(Nagaraja S.V.)
Assistant Director
Forest Survey of India
Dehradun

From: "Nagaraja SV" <nagaraja.sv@fsi.nic.in>
To: "ANKUR AWADHIYA" <mp572@ifs.nic.in>
Sent: Friday, August 1, 2025 3:13:35 PM
Subject: Fwd: Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024

From: "DG FSI" <dgfsi@fsi.nic.in>
To: "Registrar NGT, CZB, Bhopal" <ngtczbbho-mp@gov.in>
Cc: "Nagaraja SV" <nagaraja.sv@fsi.nic.in>
Sent: Tuesday, June 3, 2025 9:38:56 AM
Subject: Fwd: Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024

From: "DG FSI" <dgfsi@fsi.nic.in>
To: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>
Cc: "Nagaraja SV" <nagaraja.sv@fsi.nic.in>
Sent: Monday, June 2, 2025 4:48:43 PM
Subject: Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024

To
The Registrar
National Green Tribunal
Central Zone,
Bhopal

Sir,
I am directed to send Counter Affidavit on behalf of Respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024. Please find the same attached with this email for kind necessary action please.

Yours faithfully,

(Nagaraja S.V.)
Assistant Director
Forest Survey of India
Dehradun

 **Counter Affidavit & Report.pdf**
5 MB

Email

1602

DG FSI

OA No. 314/2025 in the matter of News Item titled " Satellite Data Shows Manipur Lost 52000 Acres of Forest in 4 Years : Study " appearing in the NDTV dated 06.06.2025- reg

From : DG FSI <dgfsi@fsi.nic.in>

Tue, Aug 12, 2025 03:02 PM

Subject : OA No. 314/2025 in the matter of News Item titled " Satellite Data Shows Manipur Lost 52000 Acres of Forest in 4 Years : Study " appearing in the NDTV dated 06.06.2025- reg

1 attachment

To : MoEF&CC, Regional Office, Shillong
<moefro.shillong@gov.in>

Cc : sakshi.khulve <sakshi.khulve@nic.in>, Consultant
Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Sir,

I am directed to enclose herewith letter No. 22-526/2025-FGD-321 dated 12 August, 2025 on the above mentioned subject alongwith its enclosure for kind perusal.

With regards,

PS to Director General
Forest Survey of India, Dehradun

Letter to DDG Shillong dt 12 August 2025_OA 314-2055.pdf

6 MB

1603

No. 22-526/2025-FGD-321

Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO – IPE
Dehradun – 248195



Dated: 12 August, 2025

To,
The Deputy Director General of Forests(C)
Ministry of Environment, Forest & Climate Change,
Regional Office, (North Eastern Zone), Law-U-Sib, Lumbatngen,
Near MTC Workshop, Shillong-793021

Sub: OA No. 314/2025 in the matter of News Item titled "Satellite Data Shows Manipur Lost 52000 Acres of Forest in 4 Years: Study" appearing in the NDTV dated 06.06.2025 – reg.

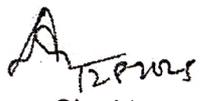
Ref: 1. Email from MoEF&CC, New Delhi dated 21st July, 2025
2. This office Lr No. 22-526/2025-FGD-304 Dated 25th July, 2025

Sir,

With reference to the above, please find herewith the enclosed updated comments pertaining to OA No. 314/2025 in the matter of News Item titled "Satellite Data Shows Manipur Lost 52000 Acres of Forest in 4 Years: Study" appearing in the NDTV dated 06.06.2025 for information and necessary action.

Yours faithfully,

Encl: As above


(Anoop Singh)
Director General

Copy to:

1. Ms. Sakshi Khulve, Legal Associate, Ministry of Environment, Forest and Climate Change, New Delhi- 110003.
2. The Registrar, NGT(PB), New Delhi informing that the Forest Survey of India, Dehradun has still not been granted access to the e-filing portal. Consequently, we are unable to file the report in the e-filing portal. So, this email may kindly be accepted as our response in the case.

Email

1604

O.A. No. 133/2025/EZ में भारतीय वन सर्वेक्षण का जवाब सम्मिलित करने बाबत।

17

From : DG FSI <dgfsi@fsi.nic.in>

Mon, Aug 25, 2025 10:55 AM

Subject : O.A. No. 133/2025/EZ में भारतीय वन सर्वेक्षण का जवाब सम्मिलित करने बाबत।

1 attachment

To : K SINGH <igf.su-moefcc@gov.in>, SURVEY AND UTILISATION Division <sudiv-moefcc@gov.in>

Cc : Judicial Section <ngtjudicial-kolkata@gov.in>, Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Sir,

I am directed to enclose herewith letter No. 22-529/2025-FGD-2050 dated 25 August, 2025 on the above mentioned subject alongwith its enclosure for kind perusal.

With regards,

PS to Director General
Forest Survey of India, Dehradun

 Letter to SU_OA 133-2025-EZ_dt 25 August 2025.pdf
9 MB



(भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय)
(Govt. of India, Ministry Of Environment, Forest & Climate Change)
कौलागढ़ मार्ग पो 0 ओ 0 आई 0 पी 0 ई 0
Kaulagarh Road, P.O. - I.P.E.,
देहरादून - 248195
Dehradun - 248195

संख्या - 22-529/2025-एफजीडी-2050

दिनांक 25 अगस्त 2024

प्रति,
महानिरीक्षक,
सर्वेक्षण और उपयोग विभाग,
पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय,
नई दिल्ली

विषय: O.A. No. 133/2025/EZ में भारतीय वन सर्वेक्षण का जवाब सम्मिलित करने बाबत।

महोदय,

उपरोक्त न्यायिक वाद, जिसमें मंत्रालय के अंतर्गत केंद्रीय प्रदूषण नियंत्रण बोर्ड भी एक प्रतिवादी हैं, हेतु भारतीय वन सर्वेक्षण का जवाब पत्र के साथ संलग्न प्रेषित है।

कृपया मंत्रालय द्वारा प्रस्तुत किए जा रहे उत्तर में भारतीय वन सर्वेक्षण के जवाब को सम्मिलित करने हेतु संबंधित को निर्देशित करने का कष्ट करें।

संलग्न: उपरोक्तानुसार।

भवदीय,
अनूप सिंह

(अनूप सिंह, भा.व.से.)
महानिदेशक,
भारतीय वन सर्वेक्षण

प्रतिलिपि:

रजिस्ट्रार, माननीय राष्ट्रीय हरित अधिकरण को प्रेषित करते हुए निवेदन है कि भारतीय वन सर्वेक्षण द्वारा पूर्व में (नव-संदर्भ: हमारा पत्र क्रमांक 22-526/2024-एफ.जी.डी.-321 दिनांक 12 अगस्त 2024) कई बार यह लेख किया जा चुका है कि माननीय अधिकरण के ई-फाइलिंग पोर्टल में भारतीय वन सर्वेक्षण को सम्मिलित न किए जाने के फलस्वरूप भारतीय वन सर्वेक्षण ई-फाइलिंग करने में असमर्थ है। अतः इस पत्र को जवाब के रूप में माननीय राष्ट्रीय हरित अधिकरण के समक्ष प्रस्तुत करने का अनुरोध है।

अनूप सिंह
(अनूप सिंह, भा.व.से.)
महानिदेशक,
भारतीय वन सर्वेक्षण

Response of the Forest Survey of India in OA 133/2025/EZ

The matter concerns loss of forests between 1992 and 2022 in Jungle Mahal Districts of West Bengal. The study quoted also points out that in certain areas sal has been replaced by other species.

District-wise forest cover data from the India State of Forest Report 2023 is as under:

Table 10.29.3 District-wise Forest Cover in West Bengal (km²)

| District | Calculated Area by Sol | 2023 Assessment | | | | % of Calculated Area by Sol | Change w.r.t. 2021 Raster based* | Scrub |
|-------------------------|------------------------|-------------------|-------------------|-----------------|------------------|-----------------------------|----------------------------------|---------------|
| | | Very Dense Forest | Mod. Dense Forest | Open Forest | Total | | | |
| Alipurduar | 2,801 | 438.92 | 319.19 | 791.26 | 1,549.37 | 55.31 | 12.42 | 20.55 |
| Bankura | 6,882 | 232.33 | 420.02 | 656.43 | 1,308.78 | 19.02 | 41.18 | 24.22 |
| Birbhum | 4,545 | 0.54 | 39.29 | 146.71 | 186.54 | 4.10 | 2.34 | 7.17 |
| Cooch Behar | 3,387 | 0.00 | 26.88 | 335.96 | 362.84 | 10.71 | -1.39 | 0.00 |
| Dakshin Dinajpur | 2,219 | 0.00 | 5.17 | 76.77 | 81.94 | 3.69 | -0.06 | 0.00 |
| Darjeeling ^H | 2,054 | 397.04 | 338.90 | 666.63 | 1,402.57 | 68.28 | -2.82 | 6.82 |
| Hoogly | 3,149 | 0.00 | 13.36 | 142.17 | 155.53 | 4.94 | -1.54 | 0.00 |
| Howrah | 1,467 | 0.00 | 48.04 | 243.57 | 291.61 | 19.88 | -14.36 | 0.00 |
| Jalpaiguri | 3,426 | 297.45 | 113.15 | 868.18 | 1,278.78 | 37.33 | 1.35 | 23.43 |
| Jhargram | 3,097 | 126.71 | 310.63 | 445.40 | 882.74 | 28.50 | 12.83 | 13.70 |
| Kalimpong ^H | 1,095 | 324.66 | 343.09 | 265.82 | 933.57 | 85.26 | 0.37 | 0.90 |
| Kolkata | 185 | 0.00 | 0.05 | 1.79 | 1.84 | 0.99 | 0.55 | 0.00 |
| Malda | 3,733 | 0.00 | 214.56 | 294.40 | 508.96 | 13.63 | 20.87 | 0.00 |
| Murshidabad | 5,324 | 0.00 | 52.21 | 287.80 | 340.01 | 6.39 | -2.86 | 0.17 |
| Nadia | 3,927 | 1.04 | 154.95 | 309.55 | 465.54 | 11.85 | 0.26 | 0.00 |
| North 24 Parganas | 4,094 | 13.44 | 179.01 | 509.58 | 702.03 | 17.15 | -5.95 | 0.00 |
| Paschim Bardhaman | 1,812 | 47.77 | 45.79 | 97.62 | 191.18 | 10.55 | 0.12 | 4.07 |
| Paschim Medinipur | 6,271 | 135.16 | 319.44 | 857.37 | 1,311.97 | 20.92 | 29.61 | 10.13 |
| Purba Bardhaman | 5,212 | 11.93 | 51.75 | 85.53 | 149.21 | 2.86 | 1.51 | 1.30 |
| Purba Medinipur | 4,713 | 1.68 | 110.22 | 678.12 | 790.02 | 16.76 | -16.30 | 2.25 |
| Purulia | 6,259 | 40.23 | 311.59 | 582.70 | 934.52 | 14.93 | 3.94 | 23.21 |
| South 24 Parganas | 9,960 | 968.20 | 754.47 | 1,047.39 | 2,770.06 | 27.81 | -28.21 | 0.00 |
| Uttar Dinajpur | 3,140 | 0.00 | 3.62 | 229.10 | 232.72 | 7.41 | -3.64 | 0.00 |
| Grand Total | 88,752 | 3,037.10 | 4,175.38 | 9,619.85 | 16,832.33 | 18.97 | 50.22 | 137.92 |

*Area figure calculated without normalization factor.

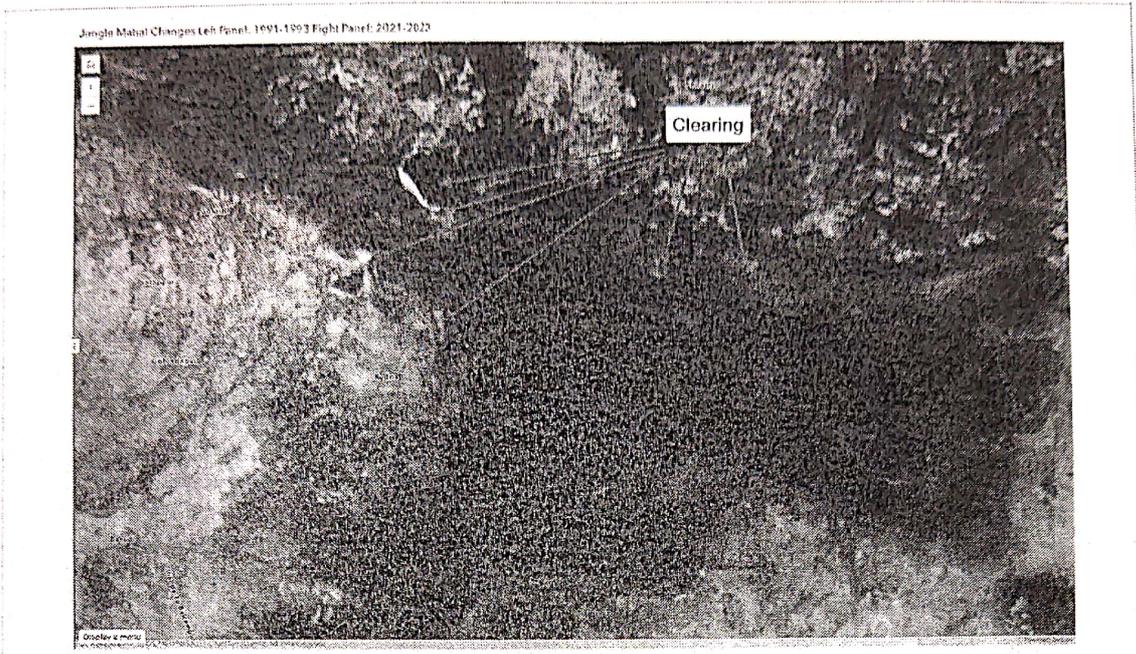
District-wise forest cover data from the India State of Forest Report 1993 is as under:

TABLE 2.3
DISTRICT-WISE FOREST COVER ASSESSMENT FIGURES-1993.

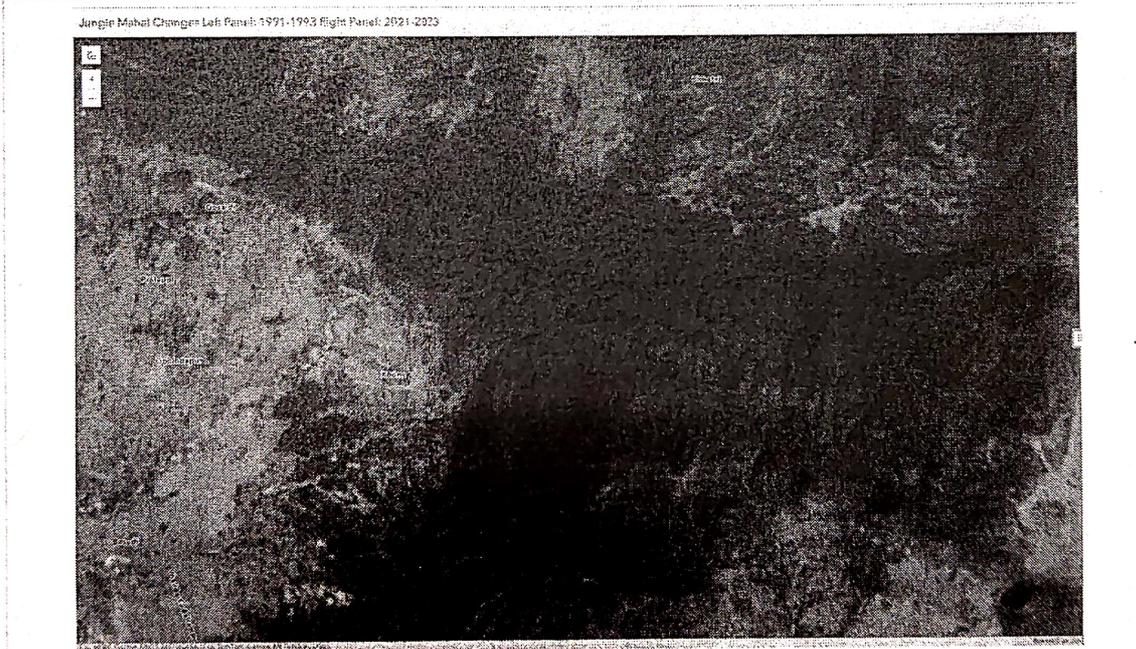
(Area in sq. km.)

| S. No. | Districts | Geographical area | Forest Cover-1993 assessment | | | Total | % of forest cover to geographical area |
|--------------------|---------------|-------------------|------------------------------|--------------|--------------|--------------|--|
| | | | Dense | Open | Mangrove | | |
| 1 | | 2 | 3 | 4 | 5 | 6 | 7 |
| West Bengal | | | | | | | |
| 1. | Bankura | 6882 | 160 | 660 | - | 820 | 11.92 |
| 2. | Birbhum | 4545 | } | | | | |
| 3. | Bardhaman | 7024 | | | | | |
| 4. | Calcutta | 104 | | | | | |
| 5. | Hoogli | 3149 | | | | | |
| 6. | Howrah | 1467 | | | | | |
| 7. | Maldah | 3733 | | | | | |
| 8. | Medinipur | 14081 | | | | | |
| 9. | Murshidabad | 5324 | | | | | |
| 10. | Nadia | 3927 | | | | | |
| 11. | 24 Parganas | 14136 | | | | | |
| 12. | West Dinajpur | 5358 | 523 | 1,084 | 2,119 | 3,726 | 5.93 |
| 13. | Cooch Behar | 3387 | 7 | 24 | - | 31 | 0.92 |
| 14. | Darjiling | 3149 | 1,093 | 362 | - | 1,455 | 46.21 |
| 15. | Jalpaiguri | 6227 | 1,396 | 175 | - | 1,571 | 25.23 |
| 16. | Puruliya | 6259 | 183 | 400 | - | 583 | 9.31 |
| Total : | | 88752 | 3,362 | 2,705 | 2,119 | 8,186 | 9.22 |

It is important to note that the methodologies and district boundaries were different at the time of publication of the two reports. Since National Forest Inventory began in the year 2002, we do not have data to comment on change of species composition between 1992 and 2022.



a. Clearings observed in 2021–2023 satellite composite image.



b. 1991–1993 satellite composite image for comparison.

Figure 1. Clearings observed in Ajodhya Hill and Forest Reserve Area, Purulia District.

| S.NO | DATE | TIME | FROM | TO | EMAIL SUBJECT |
|------|------------|----------|---|--|--|
| 1 | 03-06-2025 | 2:17 PM | DG FSI | Registrar NGT, CZB, Bhopal email: ngtczbbho-mp@gov.in | Difficulty in E-filing for forest Survey of India (FSI) |
| 2 | 06-06-2025 | 11:09 AM | DG FSI | Registrar NGT, CZB, Bhopal email: ngtczbbho-mp@gov.in | Difficulty in E-filing for forest Survey of India (FSI) |
| 3 | 23-06-2025 | 11:45 AM | DD (FGD) email: sunil.chandra@fsi.nic.in | Registrar General email: rg.ngt@nic.in | Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. Filed Before National Green Tribunal, NGT, (PB), New Delhi |
| 4 | 26-06-2025 | 4:40 PM | DD (FGD) email: sunil.chandra@fsi.nic.in | BPL Filing email: filing.bpl-ngt@gov.in | Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. Filed Before National Green Tribunal, NGT, (PB), New Delhi |
| 5 | 10-07-2025 | | DD (FGD) email: sunil.chandra@fsi.nic.in | e-filing Section of NGT, New Delhi | Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. Filed Before National Green Tribunal, NGT, (PB), New Delhi |
| 6 | 23-07-2025 | 4:32 PM | DD (FGD) email: sunil.chandra@fsi.nic.in | Vinod Meena, e-filing Section of NGT, New Delhi email: efilngt@nic.in | Request to Resolve the non - Listing of FSI name in NGT e-filing Portal |
| 7 | 05-08-2025 | 4:29 PM | DD (FGD) email: sunil.chandra@fsi.nic.in | Consultant Judicial-NGT(P.B.) email: judicial-ngt@gov.in | Original Application No. 425/2023 titled as Deepika Khari Vs. State of Uttarakhand & Ors. Filed Before National Green Tribunal, NGT, (PB), New Delhi |
| 8 | 06-08-2025 | 3:57 PM | JD(FGD),FSI | Registrar General email: rg.ngt@nic.in | E-Filing in NGT Portal - reg |
| 9 | 11-08-2025 | 4:26 PM | NAGARAJA S V, AD, FSI | Consultant Judicial-NGT(P.B.) email: judicial-ngt@gov.in | Fwd: Counter Affidavit on behalf of respondent No.5 (Director General, Forest Survey of India) in OA No. 227 of 2024 |
| 10 | 12-08-2025 | 3:02 PM | DG FSI | cc to Consultant Judicial-NGT(P.B.) email: judicial-ngt@gov.in | OA No. 314/2025 in the Matter of News Item titled " Satellite Data Shows Manipur Lost 52000 Acres of Forest in 4 years : Study " Appearing in the NDTV dated 0606.2025-reg |
| 11 | 25-08-2025 | 10:55 AM | DG FSI | cc to Consultant Judicial-NGT(P.B.) email: judicial-ngt@gov.in | O.A. NO. 133/2025/EZ |

-54-

1610

No. IT/25/10 - 258
Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO - IPE
Dehradun - 248195

Dated: 10 June, 2025

To,

The Director General of Forest & Special Secretary,
Ministry of Environment Forest and Climate Change,
Indira Paryavaran Bhawan, Jorbagh Road,
New Delhi - 110 003.

**Subject: Deputing a legal counsel to handle Hon'ble NGT related cases
pertaining to FSI - reg.**

- Ref: 1. Order dated 03rd December, 2024 in OA No. 227/2024(CZ) of the
Hon'ble Green Tribunal (Central Zone Bench), Bhopal.
2. Order dated 21 October, 2024 in OA No. 425/2023 of the Hon'ble
Green Tribunal (Principal Bench) New Delhi.

Sir,

This is to bring to your kind attention that Forest Survey of India, Dehradun has been made respondent in the cases cited under references (1) and (2) by the Hon'ble National Green Tribunal (NGT). As per the procedure, we have to file timely replies in the appropriate court- mandated language through a legal counsel.

In addition to the above, FSI has been named as a respondent in several other ongoing matters before the Hon'ble NGT. In view of the increasing number of such cases, it is requested that a legal counsel from the Ministry may kindly be deputed to handle all the cases pertaining to FSI with the Hon'ble NGT including the two cases mentioned above.

The presence of a dedicated legal counsel would ensure that Forest Survey of India can comply with all necessary legal requirements and submit responses to the Hon'ble NGT within the prescribed timeline.

Yours faithfully,


(Anoop Singh) IFS
Director General

अनूप सिंह, भा० व० से०
ANOOP SINGH, IFS



महानिदेशक
भारतीय वन सर्वेक्षण
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
भारत सरकार
DIRECTOR GENERAL
FOREST SURVEY OF INDIA
MINISTRY OF ENVIRONMENT, FOREST &
CLIMATE CHANGE
GOVERNMENT OF INDIA

D.O. No. IT/25/10- 326

Dated: 19th August, 2025

Sub: Request for Deputation of a Legal Counsel to Forest Survey of India – reg.

- Ref: 1. Order dated 03rd December, 2024 in OA No. 227/2024(CZ) of the Hon'ble National Green Tribunal (Central Zone Bench), Bhopal.
2. Order dated 21st October, 2024 in OA No. 425/2023 of the Hon'ble National Green Tribunal (Principal Bench) New Delhi.

Sir,

The Forest Survey of India (FSI), Dehradun, is a respondent in several cases before the Hon'ble National Green Tribunal (NGT), including the two aforementioned cases. The courts often require FSI to submit responses via an advocate through a sworn affidavit and file technical reports with them. Due to legal implications, these documents must be legally vetted for clarity and compliance. Additionally, FSI is directed to be represented by legal counsel in hearings. Without dedicated legal support, timely and accurate responses are challenging, especially with the increasing complexity of environmental litigations.

Therefore, there is an urgent need for a qualified legal counsel from the Ministry to be allocated or deputed to FSI. This will ensure adherence to judicial procedures, timely filling of affidavits, and professional representation. FSI previously addressed this issue in a letter dated 10th June, 2025 but no response has been received. I request your intervention to initiate immediate action for deputing a legal counsel to FSI.

Cases being dealt with by FSI are attached to this letter for kind reference.

With regards,

Your sincerely,

(Anoop Singh)

To,

Sh. Sushil Kumar Awasthi, IFS
Director General of Forest & Special Secretary
Ministry of Environment, Forest & Climate Change
Indira Paryavaran Bhawan, Jorbagh Road, Aliganj
New Delhi - 110003



कौलागढ़ मार्ग, पो.ओ.-आई.पी.ई., देहरादून-दूरभाष : (0135) 2756139

Kaulagarh Road, PO-IPE Dehradun - Tel : (0135) 2756139

E-mail : dgfsi@fsi.nic.in

List of prevalent cases (FSI)

| S. No. | Hon'ble Court | Case number | Case name |
|--------|---------------|--|---|
| 1 | NGT | 555/2024 | "India lost 2.33 million hectares of tree cover since 200 Global Forest Watch" appearing in The Express date 13.04.2024 before NGT (PB) New Delhi. |
| 2 | NGT | 238/2024 "IA No. 365/2024, IA No. 289/2024, IA No. 286/2024, IA No. 285/2024 | New item titled "UP gives permission to fell 112000 trees for road along Upper Ganga Canal" appearing in Hindustan Times dated 01.02.2024 |
| 3 | NGT | OA No. 60 of 2024 (Earlier OA No. 787/2023) | Suo Motu matter in News item appearing in Hindu dated 11.12.2023 entitled "Cauvery basin lost nearly 12,850 sq. km of green cover" pending before NGT (PB) New Delhi |
| 4 | NGT | OA No. 641/2024 | News Item titled "Chunk of India's forest, missing, after 27- year-delay to file reports Analysis" appearing in The Hindu dated 28.04.2024 |
| 5 | NGT | OA No.1191/2024 | Narendra Kumar Goswami Applicant versus State of Uttar Pradesh & ors. "Illegal felling of 454 trees at Dalmiya Farms" |
| 6 | NGT | OA No. 144/2015 with OA No. 58/2013 with OA No. 116/2015 with M.A No. 258/2015 in Original Application No. 10/2014 | (Oversight Committee) |
| 7 | NGT | OA No. 607/2025 | Balkrishan vs Union of India & others |
| 8 | NGT | OA No 425/2023 of NGT of New Delhi | Deepika Khari vs State of Uttarakhand & Ors |
| 9 | NGT | OA No 20/2025 | Suo Moto Case in the matter of new item tilted " Assam forest shrink by 83.92 sq km in just two years report" appearing in the Assam Tribune.com dated 22/12/2024 before NGT (PB), New Delhi |
| 10 | NGT | OA 227/2024 | Jabbu Lal Meena vs State of Rajasthan & Ors. |
| 11 | NGT | OA No.129/2024 | OA No.129/2024 in the matter of Suo Motto matter in re: News item appearing in Deccan Herald dated 05/01/2024 entitled " Forest Land Fives times Delhi's geographical area under encroachment , Govt. Data shows" before NGT (PB) , New Delhi |
| 12 | NGT | OA No. 314//2025 | Notice in OA No. 314//2025 in the matter of News item titled " Satellite Data shows Manipur lost 52,000 Acres of Forest in 4 Yrs: Study appearing in the NDTV dated 06/06/2025 before NGT(PB) New Delhi-reg |
| 13 | NGT | IA No. 191635/2022 | T.N Godavarman Thirumulpad v/s Uinion of India & Ors. And Ors./IA No. 191635/2022 High Powered Technical Committee (HPTC) |

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| 14 | NGT | Original Application No. 535/2024 | Corruption Removal Society v. Dept. of Forest & Wildlife, GNCTD & Ors |
| 15 | SCI | WP (civil) 109/2008(Wildlife First and Ors Vs MOEF&CC and Ors | Satellite based survey of Encroachment positions -In compliance of Hon'ble SCI orders in the case WP (civil) 109/2008(Wildlife First and Ors Vs MOEF&CC and Ors) |
| 16 | SCI | Writ Petition no. 4677/1985 | Compliance of order of Hon'ble Supreme Court of India's passed on 09.05.2024 in W.P (Civil) No. 4677/1985 in the M.C Mehta vs Union of India and others (CEC Aravalli) |
| 17 | SCI | Writ Petition 1164/23 dated 4/3/25 | Supreme Court Order in WP 1164/23 dated 4/3/25 way forward for implementation of the court order |
| 18 | SCI | SLP(c) 999-1001 of 2005 date 24/03/2025 | A. John Kennedy etc. v. State of Tamil Nadu & Ors |
| 19 | SCI | WP(C) No. 67/2022 | Court Matter (Durga Dutt vs Union of India Supreme Court |
| 20 | SCI | SMW(C) No. 3/2025 with W.P.(C) No. 287/2025 | In Re: Kancha Gachibowli Forest, State of Telangana |
| 21 | SCI | W.P.(C) No. 202/1995 | T.N. Godavarman Thirumulpad v. Union of India & Ors |

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, NEW DELHI

ORIGINAL APPLICATION NO. 425 OF 2023

IN THE MATTER OF: -

Deepika Khari

Applicant

Versus

State of Uttarakhand & Ors.

Respondent(s)

Affidavit on behalf of Respondent No. 6 (Forest Survey of India) on O.A. no. 425 of 2023 dated 21.10.2024 and Hon'ble NGT order dated 10.09.2025.

I Anoop Singh S/o late Shri M. N. Bhatnagar, aged about 60 years, presently working as Director-General in Forest Survey of India, Headquarters, Dehradun do hereby solemnly affirm on oath and state as follows:

1. That I, Anoop Singh am holding the post of Director-General in Forest Survey of India Headquarters, Dehradun and I have made myself acquainted with the facts and circumstances of this case and I am duly authorized and empowered to make and swear this Affidavit and submit the report for and on behalf of Respondent No. 6 (Forest Survey of India) and I am competent to do so.
2. I, the deponent named above do hereby verify and say that the contents of the above affidavit are true and correct to my knowledge and are based on official records and nothing material is concealed therein.
3. It is respectfully requested that in view of the foregoing submission this Hon'ble Tribunal may be pleased to accept the response from FSI or pass further Orders as it may deem fit in the interest of justice and proper in the given circumstances of this case.

The Forest Survey of India (FSI), Dehradun has been impleaded as Respondent No. 6 and the reply in the matter is submitted as follows:



अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
महानिदेशक / Director General
भारतीय वन सर्वेक्षण / Forest Survey of India
कोलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

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Whereas vide order dated 21.10.2024, the Hon'ble NGT has impleaded Forest Survey of India as Respondent No. 6 and directed to file the response. Pursuant to the order dated 21.10.2024, the FSI vide letter dated 11.11.2024 requested the Principal Chief Conservator of Forests & Head of Forest Force (HoFF), Forest Department, Uttarakhand to provide a detailed factual status report on the matter. A copy of the letter dated 11.11.2024 is annexed herewith as ANNEXURE -1.

Accordingly, the Uttarakhand Forest Department, through the Additional Principal Chief Conservator of Forests (Environment) report dt. 24.12.2024 (ANNEXURE-2) provided a factual report of the Divisional Forest Officer, Dehradun Forest Division, dated 13.12.2024 (ANNEXURE-3). The Divisional Forest Officer, Dehradun in his report has submitted that as per the working plan para no. 19.9.4 Dehradun-Rishikesh highway has been listed as important fire line and in the vulnerable areas (along the Highway), control burning was done taking due care and precaution.

To verify the ground situation, the Forest Survey of India examined the forest fire information available with us, together with satellite imagery of the location at the stipulated time. A reference map for the same is provided in ANNEXURE-4.

A perusal of the map reveals that the coordinates of the point in the photographs provided by the applicant (depicted as a red dot in the map) lie on the National Highway 7 (depicted in black), right next to the Chandrabhaga river (depicted in blue). The point is in Badkot Range, and near the boundary of Badkot Range and Shivpuri Range. The only fire alert in the vicinity was received through satellite SV-C2 on 11 March 2023 (depicted as blue dot in the map). This fire alert in Rishikesh Range was received one day prior to the stipulated observation by the applicant on



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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

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12 March 2023. As can be observed from the map, a substantial chunk of the forest area depicts burn signature, represented as a red patch on the map.

As regards the fire observed by the applicant on 12 March, we observe a strip of red dots near the highway along the Chandrabhaga river and moving along the boundary of Badkot Range and Shivpuri Range. No fire alert was received for this fire because either the fire occurred after the satellite pass or it was too small to result in a hot pixel.

Since the fire burn areas along the highway and the range boundaries are in the form of a strip, the submission of the Divisional Forest Officer that the fire was a result of controlled burning appears substantiated. In any case, the fire was localized along the fire line and does not appear to have spread to the adjoining forests.

The timing of the controlled burning on 12th March, right in the middle of the fire season, is unconventional, since controlled fire operations are usually undertaken during cold days (hence the term 'cold burning').

Since the Forest Survey of India is a subordinate office of the Ministry of Environment, Forest and Climate Change, the Ministry requested our comments in the matter that were duly sent, and were also incorporated in the Ministry's affidavit dated 06 January 2025, which is reproduced herewith for the record:

"That the Answering respondent MoEF&CC had also requested the Forest Survey of India (FSI), Dehradun to provide comments on the matter and FSI has also opined that the burning of dry leaves in the Badkot Forest Range on Rishikesh-Dehradun Road was a part of control burning being carried out under the supervision of an official of the State Forest Department. A copy of the FSI letter dated 03.01.2025 is annexed herewith as ANNEXURE R-4".



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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

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It is also respectfully submitted that the Forest Survey of India had strived to file our response through email vide letter No. 22-516/2025-FGD-1069 dated 28.02.2025 (ANNEXURE-5). In response, FSI received an email from the Consultant (Judicial), Hon'ble NGT dated 01.03.2025, informing that the reply along with relevant documents was required to be submitted through the e-filing portal (ANNEXURE-6). As per advice of the Consultant (judicial), Hon'ble NGT, upon accessing the e-filing portal via the applicant corner, the option for "Forest Survey of India" as an organization was not available. This issue was immediately communicated to the Hon'ble NGT by email and subsequently several reminders were sent for getting access to the portal (copy of all communications enclosed as Annexures-7 to 17). Hence, FSI could not file the response through e-filing.

It is also respectfully submitted that the Forest Survey of India also strived to file our reply through a legal counsel. FSI does not currently have any legal counsel. FSI is a subordinate office of MOEF&CC, and MOEF&CC already has a large legal team. FSI requested the MoEF&CC, vide letter No. IT/25/10-258 dated 10th June, 2025(Annexure- 18) and D.O. No. IT/25/10-326 dated 19th August, 2025 (Annexure- 19), to provide a legal counsel for e-filing in NGT portal, but the response is still awaited.

It is respectfully submitted that after repeated correspondence and constant persuasion, the organizational category option "Others" has been recently added on the Hon'ble NGT portal. Accordingly, the Forest Survey of India has registered itself on the said portal and is submitting the remarks through in the present this affidavit on the e-filing portal of the Hon'ble NGT.


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ANOOP SINGH, IFS
महानिदेशक / Director General
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कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

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PRAYER

In view of the foregoing facts and circumstances, it is respectfully prayed that this Hon'ble Tribunal may kindly take this affidavit on record and may pass any other order as it may deem fit in the interest of justice.

Date: 16.10.2025
Dehradun
Place:

Identified by: Shivani

SHIVANI DOGRA
शिवानी डोगरा / Shivani Dogra
संयुक्त निदेशक (एफएवीएन) / Joint Director (F&S)
भारतीय वन सर्वेक्षण / Forest Survey of India

DEPONENT

अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
महानिदेशक / Director General
भारतीय वन सर्वेक्षण / Forest Survey of India
कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun

VERIFICATION

I, the deponent named above do hereby verify and say that the contents of the above affidavit are true and correct to my knowledge and area based on official records and nothing material is concealed therein.

Verified at Dehradun on this 16 Day of Oct. 2025

DEPONENT

अनूप सिंह, भा.व.से.
ANOOP SINGH, IFS
महानिदेशक / Director General
भारतीय वन सर्वेक्षण / Forest Survey of India
कौलागढ़ मार्ग, देहरादून / Kaulagarh Road, Dehradun



National Green Tribunal 1619

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|---------------------|--|
| Case Title | Deepika Khari Vs. Ministry of Environment, Forest and Climate Change |
| Miscellaneous No. | 0701102012102023/23 |
| Transaction id | 0700110228952025 |
| Bank Transaction id | 1610250103017 |
| Payment Date | 2025-10-16 00:00:00.0 |
| Amount | 260 Rs. |
| Status | Transaction is completed successfully |

| S. No. | File Name | Party Name | Location | Document Type |
|--------|--------------------------------|-------------------------------------|--------------------------------|---------------|
| 1 | 02_Reply_006_1760636400028.pdf | Forest Survey of India, Dehradun | NEW DELHI (PRINCIPAL BENCH) | Reply |



LIST OF NATIONAL GREEN TRIBUNAL(NGT) CASES WHERE FSI, DEHRADUN IS A RESPONDENT

| Common SI No. | SI No. | Case No. | Case name | Bench | Role of FSI |
|---|--------|---|--|--|--|
| 1 | 1 | OA No. 425 of 2023 | Deepika Khari vs State of Uttarakhand and Ors | NGT(PB), New Delhi | Respondent-6 |
| 2 | 2 | OA No. 555 of 2024 | Tribunal on its own motion Suo Moto based on the News item titled "India lost 2.33 million hectares of tree cover since 2000 Global Forest Watch" appearing in The Indian Express date 13.04.2024. | NGT(PB), New Delhi | Respondent-4 |
| 3 | 3 | OA No. 227/2024 dated 14 May 2025 | Determination of the number of trees cut or uprooted along the entire stretch of the road in question through satellite imagery / Jabbu Lal Meena vs State of Rajasthan & Ors. News item titled "Chunk of India's forest, missing, after 27-year-delay to file reports Analysis" appearing in The Hindu dated 28.04.2024 | NGT(CB), Bhopal | Respondent-5 |
| 4 | 4 | OA No. 314/2025 | News item titled "Satellite Data Shows Manipur Lost 52000 Acres of Forest in 4 Years: Study" appearing in the NDTV dated 06.06.2025 | NGT(PB), New Delhi | Respondent-3 |
| 5 | 5 | OA No. 129/2024 | Suo Moto matter in re: News item appearing in Deccan Herald dated 05/01/2024 entitled "Forest Land Five times Delhi's geographical area under encroachment, Govt. Data shows" before NGT (PB), New Delhi | NGT(PB), New Delhi | Respondent-38 |
| 6 | 6 | OA No. 133/2025/EZ(Earlier OA No 313/2025/PB) | News item titled "Largest green zone in south Bengal Jungle Mahal's forest cover shrinks by more than half: Study appearing in the Telegraph Online dated 05.06.2025" | NGT(EB), Kolkata | Respondent-2 |
| 7 | 7 | OA No. 787/2023 | Suo Motu matter in News item appearing in Hindu dated 11.12.2023 entitled "Cauvery basin lost nearly 12,850 sq. km of green cover" pending before NGT (PB) New Delhi | NGT(PB), New Delhi transferred to NGT(SB), Chennai | RD, FSI, Southern Zone is Respondent in this case. |
| LIST OF NATIONAL GREEN TRIBUNAL(NGT) CASES WHERE FSI DEHRADUN IS NOT A RESPONDENT BUT INFORMATION ASKED BY CEC/MOEF&CC | | | | | |
| | SI No. | Case No. | Case name | Bench | Role of FSI |
| | 8 | 1 | OA No 20/2025 | NGT(PB), New Delhi | FSI is not a Respondent. Information sought from FSI by MOEF&CC |
| | 9 | 2 | OA No. 238/2024 | NGT(PB), New Delhi | FSI is not a respondent. However DG FSI is a member of the committee |
| | 10 | 3 | OA No.535/2024 | NGT(PB) Bhopal | FSI is part of a committee where Ministry was a nodal agency |
| LIST OF SUPREME COURT OF INDIA(SCI) CASES | | | | | |
| | SI No. | Case No. | Case name | Bench | Role of FSI |
| | 11 | 1 | Suo Moto Writ Petition (C) no. 3/2025 with W.P.(C) No. 287/2025 | SCI | FSI is not a respondent. However, CEC requested FSI to submit a report |

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|---|---------------|---|--|--------------|--|
| 12 | 2 | Writ Petition 1164/23 dated 4/3/25 | Writ Petition 1164/23 dated 4/3/25 Supreme Court Order in WP 1164/23 dated 4/3/25 way forward for implementation of the court order | sci | Received an e-mail from Prakriti Srivastav on behalf of petitioner along with Hon'ble Court's orders |
| 13 | 3 | WP (civil) 109/2008(Wildlife First and Ors Vs MOEF&CC and Ors | WP (civil) 109/2008(Wildlife First and Ors Vs MOEF&CC and Ors | sci | Respondent-37 |
| 14 | 4 | W.P.(C) No 202/1995 | W.P.(C) No 202/1995 T. N Godavarma Thirumalpad V. Union of India & Ors (HPTC) | sci | FSI is not a respondent. However, DG, FSI Dehradun was nominated as member of HPTC vide MoEF&CC Order dated 12.04.2023 |
| LIST OF CENTRAL EMPOWERMENT COMMITTEE(CEC) CASES | | | | | |
| | Sl No. | Case No. | Case name | Bench | Role of FSI |
| 15 | 1 | Writ Petition no. 4677/1985 | Compliance of order of Hon'ble Supreme Court of India's passed on 09.05.2024 in W.P (Civil) No. 4677/1985 in the M.C Mehta vs Union of India and others (CEC Aravalli) | sci | FSI is not a respondent. However DG FSI is a chairman of the sub committee |
| 16 | 2 | SLP (c) 999-1001 of 2005 date 24/03/2025 | A. John Kennedy etc. vs. State of Tamil Nadu & Ors/ Judgement of Hon'ble Supreme Court of India SLP (c) 999-1001 of 2005 date 24/03/2025 (CEC Agasthyamalal Landscape) | sci | Information asked by CEC |
| 17 | 3 | IA No. 125603 & 125604 of 2025 | Shri Shubham Upadhaya Writ Petition (C) NO. 202 of 1995 CEC University of Science and Technology USTM/RIST, Meghalaya | sci | FSI is not a respondent. However, CEC requested FSI to submit a report |